

**List of Repealed Acts from June, 2014 to 2025 through various Repealing and Amending Acts and other Acts**

| <b>S. No</b> | <b>Year</b> | <b>Act No.</b>          | <b>Act Name</b>                               | <b>Repealed By</b>                                                                                  |
|--------------|-------------|-------------------------|-----------------------------------------------|-----------------------------------------------------------------------------------------------------|
| 1            |             | 3 and 4<br>Vict., c. 65 | The Admiralty Court Act,<br>1840              | The Admiralty<br>(Jurisdiction and<br>Settlement of<br>Maritime Claims)<br>Act, 2017(22 of<br>2017) |
| 2            | 1850        | 12                      | The Public Accountants'<br>Defaults Act, 1850 | The Repealing and<br>Amending Act, 2019<br>(Act No. 31 of 2019)                                     |
| 3            | 1850        | 18                      | The Judicial Officers<br>Protection Act, 1850 | The Repealing and<br>Amending Act, 2023<br>(Act No. 37 of 2023)                                     |
| 4            | 1850        | 21                      | The Caste Disabilities<br>Removal Act, 1850   | The Repealing and<br>Amending (Second)<br>Act, 2017 (Act No. 4<br>of 2018)                          |
| 5            | 1850        | 37                      | The Public Servants<br>(Inquiries) Act, 1850  | The Repealing and<br>Amending Act, 2017<br>(Act No. 2 of 2018)                                      |
| 6            | 1852        | 8                       | The Sheriffs' Fees Act,<br>1852               | The Repealing and<br>Amending Act, 2017<br>(Act No. 2 of 2018)                                      |
| 7            | 1855        | 28                      | The Usury Laws Repeal<br>Act, 1855            | The Repealing and<br>Amending Act, 2023<br>(Act No. 37 of 2023)                                     |
| 8            | 1856        | 9                       | The Indian Bills of Lading<br>Act, 1856       | The Bills of Lading<br>Act, 2025 (18 of<br>2025)                                                    |
| 9            | 1857        | 5                       | The Oriental Gas<br>Company Act, 1857.        | The Repealing and<br>Amending Act, 2023<br>(Act No. 37 of 2023)                                     |

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| 10 | 1857 | 7                         | The Madras Uncovenanted Officers Act, 1857.  | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)                    |
| 11 | 1857 | 21                        | The Howrah Offences Act, 1857.               | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)                    |
| 12 | 1859 | 12                        | The Calcutta Pilots Act, 1859.               | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)                    |
| 13 | 1860 | 45                        | The Indian Penal Code, 1860                  | The Bharatiya Nyaya Sanhita, 2023 (45 of 2023)                                       |
| 14 |      | 24 and 25<br>Vict., c. 10 | The Admiralty Court Act, 1861                | The Admiralty (Jurisdiction and Settlement of Maritime Claims) Act, 2017(22 of 2017) |
| 15 | 1862 | 3                         | The Government Seal Act, 1862.               | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)                    |
| 16 | 1863 | 16                        | The Excise (Spirits) Act, 1863               | The Repealing and Amending Act, 2016 (No. 23 of 2016)                                |
| 17 | 1866 | 21                        | The Converts' Marriage Dissolution Act, 1866 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)                             |
| 18 | 1867 | 1                         | The Ganges Tolls Act, 1867                   | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)                             |
| 19 | 1867 | 11                        | The Oriental Gas Company Act, 1867.          | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)                            |

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| 20 | 1867 | 25 | The Press and Registration of Books Act, 1867                  | The Press and Registration of Periodicals Act, 2023 (51 of 2023)  |
| 21 | 1871 | 4  | The Coroners Act, 1871.                                        | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)         |
| 22 | 1872 | 1  | The Indian Evidence Act, 1872                                  | The Bharatiya Sakshya Adhiniyam, 2023 (47 of 2023)                |
| 23 | 1873 | 16 | The North-Western Provinces Village and Road Police Act, 1873. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 24 | 1874 | 4  | The Foreign Recruiting Act, 1874                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 25 | 1875 | 18 | The Indian Law Reports Act, 1875                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 26 | 1875 | 20 | The Central Provinces Laws Act, 1875.                          | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 27 | 1876 | 19 | The Dramatic Performances Act, 1876.                           | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 28 | 1879 | 6  | The Elephants Preservation Act, 1879                           | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 29 | 1879 | 14 | The Hackney-carriage Act, 1879.                                | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |

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| 30 | 1879 | 18 | The Legal Practitioners Act, 1879         | The Advocates (Amendment) Act, 2023 (33 of 2023)                  |
| 31 | 1879 | 19 | The Raipur and Khattra Laws Act, 1879.    | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 32 | 1881 | 11 | The Municipal Taxation Act, 1881.         | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |
| 33 | 1881 | 13 | The Fort William Act, 1881.               | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 34 | 1881 | 16 | The Obstruction in Fairways Act, 1881.    | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)         |
| 35 | 1882 | 21 | The Madras Forest (Validation) Act, 1882. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 36 | 1883 | 10 | The Bikrama Singh's Estates Act, 1883.    | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 37 | 1885 | 13 | The Indian Telegraph Act, 1885            | The Telecommunications Act, 2023 (44 of 2023)                     |
| 38 | 1885 | 18 | The Land Acquisition (Mines) Act, 1885.   | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)         |
| 39 | 1886 | 11 | The Indian Tramways Act, 1886             | The Repealing and Amending Act, 2025 (Act No. 37 of 2025)         |

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| 40 | 1886 | 21                        | The Oudh Wasikas Act, 1886.                             | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)                    |
| 41 | 1888 | 3                         | The Police Act, 1888.                                   | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)                    |
| 42 | 1888 | 8                         | The Indian Tolls Act, 1888.                             | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)                    |
| 43 | 1890 | 9                         | The Indian Railways Act, 1890                           | The Railways (Amendment) Act, 2025 (9 of 2025)                                       |
| 44 | 1890 | 13                        | The Excise (Malt Liquors) Act, 1890                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)                                |
| 45 |      | 53 and 54<br>vict., c. 27 | The Colonial Courts of Admiralty Act, 1890              | The Admiralty (Jurisdiction and Settlement of Maritime Claims) Act, 2017(22 of 2017) |
| 46 | 1891 | 16                        | The Colonial Courts of Admiralty (India) Act, 1891      | The Admiralty (Jurisdiction and Settlement of Maritime Claims) Act, 2017(22 of 2017) |
| 47 | 1892 | 2                         | The Marriages' Validation Act, 1892                     | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)                             |
| 48 | 1892 | 10                        | The Government Management of Private Estates Act, 1892. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)                            |

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| 49 | 1893 | 2  | The Porahat Estate Act, 1893.                       | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 50 | 1895 | 15 | The Government Grants Act, 1895.                    | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 51 | 1897 | 1  | The Public Servants (Inquiries) Amendment Act, 1897 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 52 | 1897 | 4  | The Indian Fisheries Act, 1897                      | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 53 | 1897 | 5  | The Repealing and Amending Act, 1897                | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 54 | 1897 | 8  | The Reformatory Schools Act, 1897.                  | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 55 | 1897 | 14 | The Indian Short Titles Act, 1897                   | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 56 | 1898 | 3  | The Lepers Act, 1898                                | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 57 | 1898 | 6  | The Indian Post Office Act, 1898                    | The Post Office Act, 2023 (43 of 2023)                            |
| 58 | 1899 | 23 | The Church of Scotland Kirk Sessions Act, 1899      | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 59 | 1901 | 11 | The Amending Act, 1901                              | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |

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| 60 | 1902 | 4  | The Indian Tramways Act, 1902                          | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 61 | 1903 | 1  | The Amending Act, 1903                                 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 62 | 1905 | 4  | The Indian Railway Board Act, 1905                     | The Railways (Amendment) Act, 2025 (9 of 2025)                    |
| 63 | 1911 | 10 | The Prevention of Seditious Meetings Act, 1911.        | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 64 | 1912 | 7  | The Bengal, Bihar and Orissa and Assam Laws Act, 1912. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 65 | 1912 | 8  | The Wild Birds and Animals Protection Act, 1912        | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 66 | 1912 | 13 | The Delhi Laws Act, 1912.                              | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)         |
| 67 | 1913 | 6  | The Mussalman Wakf Validating Act, 1913                | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 68 | 1915 | 7  | The Delhi Laws Act, 1915.                              | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)         |
| 69 | 1916 | 7  | The Indian Medical Degrees Act, 1916                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 70 | 1917 | 1  | The Inland Vessels Act, 1917                           | The Inland Vessels Act, 2021 (24 of 2021)                         |

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| 71 | 1917 | 25 | The Sir Currimbhoy Ebrahim Baronetcy (Amendment) Act, 1917. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 72 | 1919 | 1  | The Local Authorities Pensions and Gratuities Act, 1919     | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 73 | 1920 | 33 | The Identification of Prisoners Act, 1920                   | The Criminal Procedure (Identification) Act, 2022 (11 of 2022)    |
| 74 | 1920 | 34 | The Passport (Entry into India) Act, 1920                   | The Immigration and Foreigners Act, 2025 (13 of 2025)             |
| 75 | 1921 | 17 | The Cattle-trespass (Amendment) Act, 1921.                  | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 76 | 1922 | 22 | The Police (Incitement to Disaffection) Act, 1922.          | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)         |
| 77 | 1923 | 5  | The Boilers Act, 1923                                       | The Boilers Act, 2025 (12 of 2025)                                |
| 78 | 1923 | 6  | The Cantonments (House Accommodation) Act, 1923.            | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)         |
| 79 | 1923 | 8  | The Employee's Compensation Act, 1923                       | The Code on Social Security, 2020 (36 of 2020)                    |
| 80 | 1923 | 42 | The Mussalman Wakf Act, 1923                                | The Mussalman Wakf (Repeal) Act, 2025( 15 of 2025)                |
| 81 | 1925 | 26 | The Indian Carriage of Goods by Sea Act, 1925               | The Carriage of Goods by Sea Act, 2025 (19 of 2025)               |

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| 82 | 1926 | 16 | The Trade Union Act, 1926                                               | The Industrial Relation Code 2020 (35 of 2020)                    |
| 83 | 1927 | 17 | The Lighthouse Act, 1927                                                | The Marine Aids to Navigation Act, 2021 (20 of 2021)              |
| 84 | 1928 | 12 | The Hindu Inheritance (Removal of Disabilities) Act, 1928               | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 85 | 1929 | 21 | The Transfer of Property (Amendment) Supplementary Act, 1929            | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 86 | 1930 | 32 | The Mussalman Wakf Validating Act, 1930                                 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 87 | 1931 | 16 | The Provisional Collection of Taxes Act, 1931                           | The Provisional Collection of Taxes Act, 2023 (50 of 2023)        |
| 88 | 1931 | 20 | The Sheriff of Calcutta (Power of Custody) Act, 1931                    | Rep., Act 04 of 2018                                              |
| 89 | 1932 | 11 | The Public Suits Validation Act, 1932.                                  | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 90 | 1932 | 24 | The Bengal Suppression of Terrorist Outrages (Supplementary) Act, 1932. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 91 | 1933 | 2  | The Children (Pledging of Labour) Act, 1933                             | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 92 | 1933 | 17 | The Indian Wireless Telegraphy Act, 1933                                | The Telecommunications Act, 2023 (44 of 2023)                     |

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| 93  | 1934 | 15 | The Sugar-cane Act, 1934.                                                            | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)         |
| 94  | 1934 | 22 | The Aircraft Act, 1934                                                               | The Bharatiya Vayuyan Adhiniyam, 2024 (16 of 2024)                |
| 95  | 1934 | 27 | The Assam Criminal Law Amendment (Supplementary) Act, 1934                           | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 96  | 1935 | 13 | The Jubbulpore and Chhattisgarh Divisions (Divorce Proceedings Validation) Act, 1935 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 97  | 1936 | 4  | The Payment of Wages Act, 1936                                                       | The Code on wages, 2019 (29 of 2019)                              |
| 98  | 1936 | 5  | The Decrees and Orders Validating Act, 1936                                          | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 99  | 1936 | 16 | The Bangalore Marriages Validating Act, 1936                                         | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 100 | 1936 | 18 | The Red Cross Society (Allocation of Property) Act, 1936                             | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 101 | 1936 | 22 | The Indian Companies (Amendment) Act, 1936                                           | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 102 | 1938 | 11 | The Hindu Women's Right to Property (Amendment) Act, 1938                            | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 103 | 1938 | 20 | The Criminal Law Amendment Act, 1938.                                                | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |

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| 104 | 1938 | 24 | The Employers' Liability Act, 1938                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 105 | 1939 | 16 | The Registration of Foreigners Act, 1939             | The Immigration and Foreigners Act, 2025 (13 of 2025)             |
| 106 | 1939 | 29 | The Indian Tariff (Fourth Amendment) Act, 1939       | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 107 | 1940 | 12 | The Income-tax Law Amendment Act, 1940               | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 108 | 1941 | 4  | The Berar Laws Act, 1941.                            | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 109 | 1941 | 7  | The War Injuries Ordinance, 1941.                    | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 110 | 1941 | 12 | The Delhi Restriction of Uses of Land Act, 1941.     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)         |
| 111 | 1941 | 22 | The Indian Merchant Shipping (Amendment) Act, 1941   | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 112 | 1941 | 23 | The Indian Income-tax (Amendment) Act, 1941          | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 113 | 1941 | 24 | The Excess Profits Tax (Second Amendment) Act, 1941  | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 114 | 1941 | 25 | The Railways (Local Authorities' Taxation) Act, 1941 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |

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| 115 | 1942 | 18 | The Weekly Holidays Act, 1942.                                                                                                                         | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 116 | 1942 | 20 | The Collective Fines Ordinance, 1942.                                                                                                                  | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 117 | 1942 | 41 | The Armed Forces (Special Powers) Ordinance, 1942.                                                                                                     | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 118 | 1943 | 23 | The War Injuries (Compensation Insurance) Act, 1943.                                                                                                   | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 119 | 1944 | 1  | The Central Excise Act, 1944 (1 of 1944) (except as respects goods included in entry 84 of the Union List of the Seventh Schedule to the Constitution) | The Central Goods and Services Tax Act, 2017 (12 of 2017)         |
| 120 | 1944 | 21 | The Public Health (Emergency Provisions) Ordinance, 1944.                                                                                              | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 121 | 1945 | 24 | The War Gratuities (Income-tax Exemption) Ordinance, 1945.                                                                                             | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 122 | 1945 | 30 | The Secunderabad Marriage Validating Ordinance, 1945.                                                                                                  | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |

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| 123 | 1946 | 2  | The Bank Notes (Declaration of Holdings) Ordinance, 1946.                   | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 124 | 1946 | 6  | The Criminal Law Amendment Ordinance, 1946.                                 | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 125 | 1946 | 10 | The Termination of War (Definition) Ordinance, 1946.                        | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 126 | 1946 | 20 | The Industrial Employment (Standing Orders) Act, 1946                       | The Industrial Relation Code 2020 (35 of 2020)                    |
| 127 | 1946 | 22 | The Mica Mines Labour Welfare Fund Act, 1946                                | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 128 | 1946 | 31 | The Foreigners Act, 1946                                                    | The Immigration and Foreigners Act, 2025 (13 of 2025)             |
| 129 | 1947 | 14 | The Industrial Disputes Act, 1947                                           | The Industrial Relation Code 2020 (35 of 2020)                    |
| 130 | 1947 | 16 | The Trading with the Enemy (Continuance of Emergency Provisions) Act, 1947. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 131 | 1947 | 44 | The Income-tax and Business Profits Tax (Amendment) Act, 1947               | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 132 | 1947 | 45 | The Indian Trade Unions (Amendment) Act, 1947                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |

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| 133 | 1947 | 47 | The Foreign Jurisdiction Act, 1947                                 | The Repealing and Amending Act, 2015 (No. 17 of 2015)                          |
| 134 | 1948 | 11 | The Minimum Wages Act, 1948                                        | The Code on wages, 2019 (29 of 2019)                                           |
| 135 | 1948 | 26 | The Junagadh Administration (Property) Act, 1948.                  | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)              |
| 136 | 1948 | 34 | The Employees' State Insurance Act, 1948                           | The Code on Social Security, 2020 (36 of 2020)                                 |
| 137 | 1948 | 38 | The Continuance of Legal Proceedings Act, 1948                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 138 | 1948 | 40 | The Indian Matrimonial Causes (War Marriages) Act, 1948            | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)                       |
| 139 | 1948 | 48 | The Income-tax and Business Profits Tax (Amendment) Act, 1948      | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 140 | 1948 | 51 | The Imperial Library (Change of Name) Act, 1948                    | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)                       |
| 141 | 1948 | 58 | The Exchange of Prisoners Act, 1948                                | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 142 | 1948 | 60 | The Resettlement of Displaced Persons (Land Acquisition) Act, 1948 | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 143 | 1948 | 63 | The Factories Act, 1948                                            | The Occupational Safety, Health and Working Conditions Code, 2020 (37 of 2020) |

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| 144 | 1949 | 24 | The Delhi Hotels (Control of Accommodation) Act, 1949                | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 145 | 1949 | 51 | The Requisitioned Land (Apportionment of Compensation) Act, 1949.    | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 146 | 1949 | 53 | The Indian Merchant Shipping (Amendment) Act, 1949                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 147 | 1949 | 59 | The Merged States (Laws) Act, 1949                                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 148 | 1949 | 61 | The Professions Tax Limitation (Amendment and Validation) Act, 1949. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 149 | 1950 | 4  | The Preventive Detention Act, 1950.                                  | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 150 | 1950 | 9  | The Indian Tea Control (Amendment) Act, 1950                         | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 151 | 1950 | 23 | The Appropriation (Railways) Act, 1950                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 152 | 1950 | 24 | The Appropriation Act, 1950                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 153 | 1950 | 26 | The Drugs (Control) Act, 1950                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 154 | 1950 | 33 | The Opium and Revenue Laws (Extension of Application) Act, 1950      | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |

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| 155 | 1950 | 39 | The Appropriation (No. 2) Act, 1950                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 156 | 1950 | 50 | The Preventive Detention (Amendment) Act, 1950.                      | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 157 | 1950 | 52 | The Essential Supplies (Temporary Powers) Amendment Act, 1950        | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 158 | 1950 | 60 | The Appropriation (No. 3) Act, 1950                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 159 | 1950 | 67 | The Cooch-Bihar (Assimilation of Laws) Act, 1950.                    | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 160 | 1950 | 71 | The Indian Income-tax (Amendment) Act, 1950                          | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 161 | 1950 | 72 | The Essential Supplies (Temporary Powers) Second Amendment Act, 1950 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 162 | 1950 | 74 | The Telegraph Wires (Unlawful Possession) Act, 1950.                 | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)         |
| 163 | 1950 | 77 | The Appropriation (Railways) No. 2 Act, 1950                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 164 | 1950 | 79 | The Appropriation (No. 4) Act, 1950                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 165 | 1951 | 1  | The Code of Criminal Procedure (Amendment) Act, 1951                 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |

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| 166 | 1951 | 2  | The Code of Civil Procedure (Amendment) Act, 1951       | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 167 | 1951 | 3  | The Part B States (Laws) Act, 1951.                     | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 168 | 1951 | 4  | The Preventive Detention (Amendment) Act, 1951.         | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 169 | 1951 | 6  | The Appropriation (Railways) Act, 1951                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 170 | 1951 | 7  | The Appropriation Act, 1951                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 171 | 1951 | 8  | The Appropriation (Railways) No. 2 Act, 1951            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 172 | 1951 | 12 | The Appropriation (Vote on Account) Act, 1951           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 173 | 1951 | 14 | The Appropriation (Railways) No. 3 Act, 1951            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 174 | 1951 | 15 | The Appropriation (No. 2 ) Act, 1951                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 175 | 1951 | 42 | The Indian Merchant Shipping (Amendment) Act, 1951      | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 176 | 1951 | 51 | The Railway Companies (Emergency Provisions) Act, 1951. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |

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| 177 | 1951 | 57 | The Punjab Appropriation Act, 1951                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 178 | 1951 | 58 | The Appropriation (Railways) No. 4 Act, 1951                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 179 | 1951 | 59 | The Delhi Premises (Requisition and Eviction) Amendment Act, 1951       | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 180 | 1951 | 60 | The Appropriation (No. 3) Act, 1951                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 181 | 1951 | 66 | The Part C States (Miscellaneous Laws) Repealing Act, 1951.             | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)              |
| 182 | 1951 | 69 | The Plantations Labour Act, 1951                                        | The Occupational Safety, Health and Working Conditions Code, 2020 (37 of 2020) |
| 183 | 1951 | 70 | The Displaced Persons (Debts Adjustment) Act, 1951.                     | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)              |
| 184 | 1952 | 1  | The Part B States Marriages Validating Act, 1952.                       | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)              |
| 185 | 1952 | 9  | The Indian Independence Pakistan Courts (Pending Proceedings) Act, 1952 | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 186 | 1952 | 13 | The Appropriation Act, 1952                                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |

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| 187 | 1952 | 14 | The Punjab Appropriation Act, 1952                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 188 | 1952 | 15 | The Appropriation (Railways) Act, 1952                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 189 | 1952 | 21 | The Appropriation (Railways) Vote on Account Act, 1952 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 190 | 1952 | 28 | The Appropriation (Vote on Account) Act, 1952          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 191 | 1952 | 34 | The Preventive Detention (Amendment) Act, 1952.        | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)              |
| 192 | 1952 | 35 | The Mines Act, 1952                                    | The Occupational Safety, Health and Working Conditions Code, 2020 (37 of 2020) |
| 193 | 1952 | 43 | The Appropriation (Railways) No. 2 Act, 1952           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 194 | 1952 | 44 | The Appropriation (No. 2) Act, 1952                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 195 | 1952 | 49 | The Indian Tea Control (Amendment) Act, 1952           | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 196 | 1952 | 54 | The Central Tea Board (Amendment) Act, 1952            | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |

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| 197 | 1952 | 61 | The Preventive Detention (Second Amendment) Act, 1952.                             | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 198 | 1952 | 74 | The Forward Contracts (Regulation) Act, 1952                                       | The Finance Act, 2015 (20 of 2015)                                |
| 199 | 1952 | 80 | The Appropriation (No. 3) Act, 1952                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 200 | 1953 | 1  | The Appropriation Act, 1953                                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 201 | 1953 | 4  | The Appropriation (Vote on Account) Act, 1953                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 202 | 1953 | 5  | The Appropriation (Railways) Act, 1953                                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 203 | 1953 | 6  | The Appropriation (Railways) No. 2 Act, 1953                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 204 | 1953 | 7  | The Patiala and East Punjab States Union Appropriation Act, 1953                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 205 | 1953 | 8  | The Patiala and East Punjab States Union Appropriation (Vote on Account) Act, 1953 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 206 | 1953 | 9  | The Appropriation (No. 2) Act, 1953                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 207 | 1953 | 11 | The Administration of Evacuee Property (Amendment) Act, 1953                       | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |

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| 208 | 1953 | 13 | The Appropriation (No. 3) Act, 1953                                                                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 209 | 1953 | 17 | The Patiala and East Punjab States Union Appropriation (No. 2) Act, 1953                                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 210 | 1953 | 23 | The Indian Merchant Shipping (Amendment) Act, 1953                                                                                 | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 211 | 1953 | 25 | The Indian Income-tax (Amendment) Act, 1953                                                                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 212 | 1953 | 33 | The Appropriation (No. 4) Act, 1953                                                                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 213 | 1953 | 49 | The Salt Cess Act, 1953                                                                                                            | The Finance Act, 2016 (28 of 2016)                       |
| 214 | 1953 | 50 | The Appropriation (No. 5) Act, 1953                                                                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 215 | 1953 | 51 | The Patiala and East Punjab States Union Appropriation (No. 3) Act, 1953                                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 216 | 1953 | 54 | The Reserve Bank of India (Amendment and Miscellaneous Provisions) Act, 1953                                                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 217 | 1954 | 3  | The Ancient and Historical Monuments and Archaeological Sites and Remains (Declaration of National Importance) Amendment Act, 1953 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |

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| 218 | 1954 | 4  | The Abducted Persons (Recovery and Restoration) Amendment Act, 1954. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 219 | 1954 | 5  | The Appropriation Act, 1954                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 220 | 1954 | 6  | The Appropriation (Railways) Act, 1954                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 221 | 1954 | 7  | The Government of Part C States (Amendment) Act, 1954.               | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 222 | 1954 | 8  | The Appropriation (Vote on Account) Act, 1954                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 223 | 1954 | 9  | The Control of Shipping (Amendment) Act, 1954                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 224 | 1954 | 11 | The Appropriation (Railways) No.2 Act, 1954                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 225 | 1954 | 13 | The Press (Objectionable Matter) Amendment Act, 1954                 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 226 | 1954 | 15 | The Transfer of Evacuee Deposits Act, 1954.                          | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 227 | 1954 | 16 | The Appropriation (No. 2) Act, 1954                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 228 | 1954 | 20 | The Absorbed Areas (Laws) Act, 1954.                                                                      | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 229 | 1954 | 23 | The State Acquisition of Lands for Union Purposes (Validation) Act, 1954                                  | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 230 | 1954 | 33 | The Indian Income-tax (Amendment) Act, 1954                                                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 231 | 1954 | 36 | The Chandernagore (Merger) Act, 1954.                                                                     | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 232 | 1954 | 40 | The Appropriation (No. 3) Act, 1954                                                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 233 | 1954 | 41 | The Taxation Laws (Extension to Jammu and Kashmir) Act, 1954                                              | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 234 | 1954 | 42 | The Administration of Evacuee Property (Amendment) Act, 1954                                              | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 235 | 1954 | 47 | The Appropriation (No. 4) Act, 1954                                                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 236 | 1954 | 51 | The Preventive Detention (Amendment) Act, 1954.                                                           | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 237 | 1954 | 53 | The Prevention of Disqualification (Parliament and Part C States Legislatures) Second Amendment Act, 1954 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |

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| 238 | 1954 | 56 | The Andhra Appropriation Act, 1954                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 239 | 1955 | 3  | The Andhra Appropriation Act, 1955                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 240 | 1955 | 4  | The Andhra Appropriation (Vote on Account) Act, 1955            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 241 | 1955 | 5  | The Appropriation (Railways) Act, 1955                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 242 | 1955 | 6  | The Appropriation (Railways) No. 2 Act, 1955                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 243 | 1955 | 7  | The Appropriation Act, 1955                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 244 | 1955 | 8  | The Appropriation (Vote on Account) Act, 1955                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 245 | 1955 | 14 | The Appropriation (No. 2) Act, 1955                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 246 | 1955 | 16 | The Medicinal and Toilet Preparations (Excise Duties) Act, 1955 | The Central Goods and Services Tax Act, 2017 (12 of 2017)         |
| 247 | 1955 | 19 | The Commanders-in-Chief (Change in Designation) Act, 1955.      | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 248 | 1955 | 26 | The Code of Criminal Procedure (Amendment) Act, 1955            | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |

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| 249 | 1955 | 29 | The Industrial Disputes (Appellate Tribunal) Amendment Act, 1955                                                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 250 | 1955 | 30 | The Abducted Persons (Recovery and Restoration) Continuance Act, 1955.                                               | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)              |
| 251 | 1955 | 38 | The Appropriation (No. 3) Act, 1955                                                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 252 | 1955 | 45 | The Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955 | The Occupational Safety, Health and Working Conditions Code, 2020 (37 of 2020) |
| 253 | 1955 | 46 | The Appropriation (No. 4) Act, 1955                                                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 254 | 1955 | 47 | The Appropriation (No. 5) Act, 1955                                                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 255 | 1955 | 52 | The Prevention of Disqualification (Parliament and Part C States Legislatures) Amendment Act, 1955                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 256 | 1956 | 4  | The Bar Councils (Validation of State Laws) Act, 1956.                                                               | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)              |
| 257 | 1956 | 5  | The Appropriation Act, 1956                                                                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 258 | 1956 | 7  | The Sales-Tax Laws Validation Act, 1956                                                                              | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)                       |

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| 259 | 1956 | 10 | The Control of Shipping (Continuance) Act, 1956                 | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 260 | 1956 | 11 | The Appropriation (Vote on Account) Act, 1956                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 261 | 1956 | 12 | The Appropriation (Railways) Act, 1956                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 262 | 1956 | 13 | The Appropriation (Railways) No. 2 Act, 1956                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 263 | 1956 | 14 | The Appropriation (Railways) No. 3 Act, 1956                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 264 | 1956 | 15 | The Appropriation (Railways) No. 4 Act, 1956                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 265 | 1956 | 16 | The Appropriation (Railways) No. 5 Act, 1956                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 266 | 1956 | 19 | The Appropriation (No. 2) Act, 1956                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 267 | 1956 | 20 | The Travancore-Cochin Appropriation (Vote on Account) Act, 1956 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 268 | 1956 | 23 | The Travancore-Cochin Appropriation Act, 1956                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 269 | 1956 | 26 | The Indian Income-tax (Amendment) Act, 1956                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 270 | 1956 | 27 | The Representation of the People (Second Amendment) Act, 1956   | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |

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| 271 | 1956 | 36 | The Industrial Disputes (Amendment and Miscellaneous Provisions) Act, 1956 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 272 | 1956 | 43 | The Appropriation (No. 3) Act, 1956                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 273 | 1956 | 44 | The Appropriation (No. 4) Act, 1956                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 274 | 1956 | 45 | The Newspaper (Price and Page) Act, 1956                                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 275 | 1956 | 46 | The Travancore-Cochin Appropriation (No.2) Act, 1956                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 276 | 1956 | 50 | The Indian Cotton Cess (Amendment) Act, 1956.                              | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 277 | 1956 | 52 | The Government Premises (Eviction) Amendment Act, 1956                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 278 | 1956 | 63 | The Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1956     | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 279 | 1956 | 65 | The Abducted Persons (Recovery and Restoration) Continuance Act, 1956.     | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 280 | 1956 | 66 | The Code of Civil Procedure (Amendment) Act, 1956                          | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 281 | 1956 | 69 | The Terminal Tax on Railway Passengers Act, 1956.                          | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |

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| 282 | 1956 | 70 | The Ancient and Historical Monuments and Archaeological Sites and Remains (Declaration of National Importance) Amendment Act, 1956 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 283 | 1956 | 79 | The State Bank of Hyderabad Act, 1956                                                                                              | The State Banks (Repeal and Amendment) Act, 2018 (19 of 2018)     |
| 284 | 1956 | 83 | The Appropriation (Railways) No. 6 Act, 1956                                                                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 285 | 1956 | 84 | The Appropriation (Railways) No. 7 Act, 1956                                                                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 286 | 1956 | 85 | The Appropriation (No. 5) Act, 1956                                                                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 287 | 1956 | 88 | The Representation of the People (Miscellaneous Provisions) Act, 1956.                                                             | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 288 | 1956 | 91 | The Administration of Evacuee Property (Amendment) Act, 1956                                                                       | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 289 | 1956 | 93 | The Young Persons (Harmful Publications) Act, 1956                                                                                 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 290 | 1956 | 95 | The Banking Companies (Amendment) Act, 1956                                                                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 291 | 1956 | 97 | The Delhi Tenants (Temporary Protection) Act, 1956.                                                                                | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |

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| 292 | 1956 | 100 | The Motor Vehicles (Amendment) Act, 1956               | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 293 | 1956 | 102 | The Indian Medical Council Act, 1956                   | The National Medical Commission Act, 2019 (30 of 2019)   |
| 294 | 1957 | 1   | The Appropriation Act, 1957                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 295 | 1957 | 2   | The Appropriation (No. 2) Act, 1957                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 296 | 1957 | 3   | The Appropriation (Vote on Account) Act, 1957          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 297 | 1957 | 4   | The Kerala Appropriation Act, 1957                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 298 | 1957 | 6   | The Appropriation (Railways) Act, 1957                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 299 | 1957 | 8   | The Kerala Appropriation (Vote on Account) Act, 1957   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 300 | 1957 | 9   | The Appropriation (Railways) Vote on Account Act, 1957 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 301 | 1957 | 15  | The Appropriation (No. 3) Act, 1957                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 302 | 1957 | 17  | The Life Insurance Corporation (Amendment) Act, 1957   | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 303 | 1957 | 22  | The Appropriation (Railways) No. 2 Act, 1957           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |

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| 304 | 1957 | 24 | The Appropriation (No. 4) Act, 1957                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 305 | 1957 | 32 | The Forward Contracts (Regulation) Amendment Act, 1957.                 | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 306 | 1957 | 37 | The Legislative Councils Act, 1957.                                     | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 307 | 1957 | 47 | The Indian Telegraph (Amendment) Act, 1957                              | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 308 | 1957 | 53 | The Indian Railways (Amendment) Act, 1957                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 309 | 1957 | 54 | The Preventive Detention (Continuance) Act, 1957.                       | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 310 | 1957 | 56 | The Appropriation (No. 5) Act, 1957                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 311 | 1957 | 58 | The Additional Duties of Excise (Goods of Special Importance) Act, 1957 | The Central Goods and Services Tax Act, 2017 (12 of 2017)         |
| 312 | 1957 | 64 | The Prevention of Disqualification (Amendment) Act, 1957                | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 313 | 1958 | 4  | The Appropriation Act, 1958                                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 314 | 1958 | 6  | The Appropriation (Railways) Act, 1958                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 315 | 1958 | 8  | The Appropriation (Vote on Account) Act, 1958                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 316 | 1958 | 9  | The Control of Shipping (Continuance) Act, 1958                | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 317 | 1958 | 10 | The Appropriation (Railways) No. 2 Act, 1958                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 318 | 1958 | 12 | The Appropriation (No. 2) Act, 1958                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 319 | 1958 | 14 | The Appropriation (No. 3) Act, 1958                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 320 | 1958 | 23 | The Appropriation (Railways) No. 3 Act, 1958                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 321 | 1958 | 29 | The Working Journalists (Fixation of Rates of Wages) Act, 1958 | The Occupational Safety, Health and Working Conditions Code, 2020 (37 of 2020) |
| 322 | 1958 | 33 | The Estate Duty (Amendment) Act, 1958                          | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 323 | 1958 | 35 | The Manipur and Tripura (Repeal of Laws) Act, 1958             | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 324 | 1958 | 40 | The Appropriation (No. 4) Act, 1958                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 325 | 1958 | 49 | The Appropriation (Railways) No. 4 Act, 1958                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |

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| 326 | 1958 | 50 | The Appropriation (Railways) No. 5 Act, 1958                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 327 | 1958 | 51 | The Appropriation (No. 5) Act, 1958                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 328 | 1958 | 54 | The Prevention of Disqualification (Amendment) Act, 1958                                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 329 | 1958 | 56 | The Himachal Pradesh Legislative Assembly (Constitution and Proceedings) Validation Act, 1958. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 330 | 1959 | 1  | The Indian Income-tax (Amendment) Act, 1959                                                    | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 331 | 1959 | 2  | The Appropriation Act, 1959                                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 332 | 1959 | 5  | The Appropriation (Railways) Act, 1959                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 333 | 1959 | 6  | The Appropriation (Railways) No. 2 Act, 1959                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 334 | 1959 | 7  | The Appropriation (Vote on Account) Act, 1959                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 335 | 1959 | 11 | The Appropriation (No. 2) Act, 1959                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 336 | 1959 | 17 | The Coal Grading Board (Repeal) Act, 1959                                                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |

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| 337 | 1959 | 18 | The Appropriation (No. 3) Act, 1959                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 338 | 1959 | 19 | The Appropriation (Railways) No. 3 Act, 1959                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 339 | 1959 | 24 | The Pharmacy (Amendment) Act, 1959.                                       | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 340 | 1959 | 29 | The Public Wakfs (Extension of Limitation) Act, 1959                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 341 | 1959 | 31 | The Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959 | The Code on Social Security, 2020 (36 of 2020)                    |
| 342 | 1959 | 34 | The Appropriation (No. 4) Act, 1959                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 343 | 1959 | 35 | The Appropriation (No. 5) Act, 1959                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 344 | 1959 | 36 | The Appropriation (No. 6) Act, 1959                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 345 | 1959 | 37 | The Central Excises and Salt (Amendment) Act, 1959                        | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 346 | 1959 | 38 | The State Bank of India (Subsidiary Banks) Act, 1959                      | The State Banks (Repeal and Amendment) Act, 2018 (19 of 2018)     |
| 347 | 1959 | 39 | The Kerala Appropriation Act, 1959                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 348 | 1959 | 40 | The Appropriation (No. 7) Act, 1959                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 349 | 1959 | 41 | The Criminal Law (Amendment) Act, 1959                                         | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 350 | 1959 | 46 | The Government Savings Certificates Act, 1959 (46 of 1959)                     | The Finance Act, 2017 (13 of 2018)                       |
| 351 | 1959 | 48 | The Miscellaneous Personal Laws (Extension) Act, 1959                          | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 352 | 1959 | 53 | The Kerala Appropriation (No.2) Act, 1959                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 353 | 1959 | 55 | The Appropriation (No. 8) Act, 1959                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 354 | 1959 | 59 | The Mineral Oils (Additional Duties of Excise and Customs) Amendment Act, 1959 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 355 | 1959 | 61 | The Married Women's Property (Extension) Act, 1959                             | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 356 | 1960 | 2  | The Displaced Persons (Compensation and Rehabilitation) Amendment Act, 1960    | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 357 | 1960 | 3  | The Appropriation Act, 1960                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 358 | 1960 | 5  | The Motor Vehicles (Amendment) Act, 1960                                       | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |

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|-----|------|----|-----------------------------------------------------------|-----------------------------------------------------------|
| 359 | 1960 | 7  | The Appropriation (Railways) Act, 1960                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 360 | 1960 | 8  | The Appropriation (Railways) No. 2 Act, 1960              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 361 | 1960 | 9  | The Appropriation (Vote on Account) Act, 1960             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 362 | 1960 | 12 | The Appropriation (No. 2) Act, 1960                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 363 | 1960 | 15 | The Appropriation (Railways) No. 3 Act, 1960              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 364 | 1960 | 16 | The Estate Duty (Amendment) Act, 1960                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 365 | 1960 | 18 | The Indian Boilers (Amendment) Act, 1960                  | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 366 | 1960 | 19 | The Hindu Marriages (Validation of Proceedings) Act, 1960 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)  |
| 367 | 1960 | 22 | The Cotton Transport (Amendment) Act, 1960.               | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 368 | 1960 | 28 | The Taxation Laws (Amendment) Act, 1960                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 369 | 1960 | 29 | The Appropriation (Railways) No. 4 Act, 1960              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 370 | 1960 | 30 | The Appropriation (No. 3) Act, 1960                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |

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|-----|------|----|----------------------------------------------------------------------|-------------------------------------------------------------------|
| 371 | 1960 | 31 | The Tripura Municipal Law (Repeal) Act, 1960.                        | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 372 | 1960 | 36 | The Appropriation (No. 4) Act, 1960                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 373 | 1960 | 38 | The Central Excises (Conversion to Metric Units) Act, 1960           | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 374 | 1960 | 40 | The Customs Duties and Cesses (Conversion to Metric Units) Act, 1960 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 375 | 1960 | 45 | The Indian Museum (Amendment) Act, 1960                              | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 376 | 1960 | 47 | The Bilaspur Commercial Corporation (Repeal) Act, 1960.              | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 377 | 1960 | 48 | The Mahendra Pratab Singh Estates (Repeal) Act, 1960.                | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 378 | 1960 | 49 | The Appropriation (Railways) No. 5 Act, 1960                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 379 | 1960 | 50 | The Appropriation (No. 5) Act, 1960                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 380 | 1960 | 53 | The Tripura Excise Law (Repeal) Act, 1960.                           | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |

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|-----|------|----|--------------------------------------------------------------|----------------------------------------------------------|
| 381 | 1960 | 54 | The Railway Passenger Fares (Amendment) Act, 1960            | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 382 | 1960 | 57 | The British Statutes (Application to India) Repeal Act, 1960 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 383 | 1960 | 65 | The Companies (Amendment) Act, 1960                          | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 384 | 1961 | 2  | The Appropriation Act, 1961                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 385 | 1961 | 3  | The Orissa Appropriation Act, 1961                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 386 | 1961 | 5  | The Appropriation (Railways) Act, 1961                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 387 | 1961 | 6  | The Appropriation (Railways) No. 2 Act, 1961                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 388 | 1961 | 7  | The Banking Companies (Amendment) Act, 1961                  | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 389 | 1961 | 9  | The Appropriation (Vote on Account) Act, 1961                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 390 | 1961 | 10 | The Orissa Appropriation (Vote on Account) Act, 1961         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 391 | 1961 | 12 | The Appropriation (No. 2) Act, 1961                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 392 | 1961 | 18 | The Orissa Appropriation (No. 2) Act, 1961                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |

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|-----|------|----|------------------------------------------------------|--------------------------------------------------------------------------------|
| 393 | 1961 | 20 | The Appropriation (No. 3) Act, 1961                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 394 | 1961 | 22 | The Appropriation (Railways) No. 3 Act, 1961         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 395 | 1961 | 27 | The Motor Transport Workers Act, 1961                | The Occupational Safety, Health and Working Conditions Code, 2020 (37 of 2020) |
| 396 | 1961 | 36 | The Newspaper (Price and Page) Continuance Act, 1961 | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 397 | 1961 | 37 | The Appropriation (No. 4) Act, 1961                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 398 | 1961 | 43 | The Income-tax Act, 1961                             | The Income-Tax Act, 2025 (30 of 2025)                                          |
| 399 | 1961 | 53 | The Maternity Benefit Act, 1961                      | The Code on Social Security, 2020 (36 of 2020)                                 |
| 400 | 1961 | 54 | The Appropriation (Railways) No. 4 Act, 1961         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 401 | 1961 | 55 | The Sugar (Regulation of Production) Act, 1961       | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 402 | 1961 | 57 | The Appropriation (No. 5) Act, 1961                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 403 | 1962 | 2  | The Appropriation Act, 1962                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |

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|-----|------|----|--------------------------------------------------------|--------------------------------------------------------|
| 404 | 1962 | 4  | The Appropriation (Railways) Act, 1962                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 405 | 1962 | 5  | The Appropriation (Vote on Account) Act, 1962          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 406 | 1962 | 12 | The Appropriation (Railways) Vote on Account Act, 1962 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 407 | 1962 | 17 | The Air Corporations (Amendment) Act, 1962             | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 408 | 1962 | 18 | The Appropriation (Railways) No. 2 Act, 1962           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 409 | 1962 | 19 | The Appropriation (No. 2) Act, 1962                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 410 | 1962 | 22 | The Appropriation (No. 3) Act, 1962                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 411 | 1962 | 23 | The Appropriation (Railways) No. 3 Act, 1962           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 412 | 1962 | 28 | The Appropriation (No. 4) Act, 1962                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 413 | 1962 | 29 | The Appropriation (Railways) No. 4 Act, 1962           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 414 | 1962 | 40 | The Appropriation (Railways) No. 5 Act, 1962           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 415 | 1962 | 41 | The Appropriation (No. 5) Act, 1962                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |

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|-----|------|----|-----------------------------------------------------------------|-------------------------------------------------------------------|
| 416 | 1962 | 43 | The Companies (Amendment) Act, 1962                             | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 417 | 1962 | 56 | The State-Associated Banks (Miscellaneous Provisions) Act, 1962 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 418 | 1962 | 59 | The Personal Injuries (Emergency Provisions) Act, 1962          | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 419 | 1962 | 62 | The Emergency Risks (Goods) Insurance Act, 1962.                | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 420 | 1962 | 63 | The Emergency Risks (Factories) Insurance Act, 1962.            | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 421 | 1963 | 1  | The Hindi Sahitya Sammelan (Amendment) Act, 1963.               | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |
| 422 | 1963 | 5  | The Appropriation (Railways) Act, 1963                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 423 | 1963 | 6  | The Appropriation (Railways) No. 2 Act, 1963                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 424 | 1963 | 7  | The Appropriation Act, 1963                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 425 | 1963 | 9  | The Appropriation (Vote on Account) Act, 1963                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 426 | 1963 | 12 | The Appropriation (No. 2) Act, 1963                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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|-----|------|----|----------------------------------------------------------|-------------------------------------------------------------------|
| 427 | 1963 | 16 | The Appropriation (Railways) No. 3 Act, 1963             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 428 | 1963 | 17 | The Appropriation (Railways) No. 4 Act, 1963             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 429 | 1963 | 18 | The Appropriation (No. 3) Act, 1963                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 430 | 1963 | 21 | The Compulsory Deposit Scheme Act, 1963                  | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 431 | 1963 | 25 | The Appropriation (No. 4) Act, 1963                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 432 | 1963 | 29 | The Institutes of Technology (Amendment) Act, 1963.      | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 433 | 1963 | 31 | The Appropriation (Railways) No. 5 Act, 1963             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 434 | 1963 | 35 | The Dramatic Performances (Delhi Repeal) Act, 1963.      | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |
| 435 | 1963 | 37 | The Personal Injuries (Compensation Insurance) Act, 1963 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 436 | 1963 | 38 | The Major Port Trusts Act, 1963                          | The Major Port Authorities Act, 2021 (1 of 2021)                  |
| 437 | 1963 | 44 | The Appropriation (No. 5) Act, 1963                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 438 | 1963 | 46 | The Appropriation (Railways) No. 6 Act, 1963                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 439 | 1963 | 53 | The Companies (Amendment) Act, 1963                                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 440 | 1963 | 56 | The Delhi Development (Amendment) Act, 1963.                             | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 441 | 1964 | 1  | The Appropriation (Railways) Act, 1964                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 442 | 1964 | 2  | The Appropriation (Vote on Account) Act, 1964                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 443 | 1964 | 3  | The Appropriation Act, 1964                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 444 | 1964 | 4  | The Appropriation (Railways) No. 2 Act, 1964                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 445 | 1964 | 6  | The Appropriation (No. 2) Act, 1964                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 446 | 1964 | 8  | The Appropriation (No. 3) Act, 1964                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 447 | 1964 | 10 | The Public Employment (Requirement as to Residence) Amendment Act, 1964. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |
| 448 | 1964 | 22 | The Appropriation (No. 4) Act, 1964                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 449 | 1964 | 23 | The Delhi (Delegation of Powers) Act, 1964.   | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 450 | 1964 | 29 | The Appropriation (No. 5) Act, 1964           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 451 | 1964 | 32 | The Companies (Amendment) Act, 1964           | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 452 | 1964 | 39 | The Appropriation (No. 6) Act, 1964           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 453 | 1964 | 42 | The Kerala Appropriation Act, 1964            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 454 | 1964 | 50 | The Appropriation (Railways) No. 3 Act, 1964  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 455 | 1965 | 2  | The Appropriation Act, 1965                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 456 | 1965 | 3  | The Appropriation (Railways) Act, 1965        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 457 | 1965 | 4  | The Appropriation (Railways) No. 2 Act, 1965  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 458 | 1965 | 5  | The Appropriation (Vote on Account) Act, 1965 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 459 | 1965 | 7  | The Kerala Appropriation Act, 1965            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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|-----|------|----|--------------------------------------------------------------------|--------------------------------------------------------|
| 460 | 1965 | 8  | The Kerala Appropriation (Vote on Account) Act, 1965               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 461 | 1965 | 11 | The Appropriation (No. 2) Act, 1965                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 462 | 1965 | 13 | The Kerala Appropriation (No. 2) Act, 1965                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 463 | 1965 | 21 | The Payment of Bonus Act, 1965                                     | The Code on wages, 2019 (29 of 2019)                   |
| 464 | 1965 | 23 | The Banking Laws (Application to Co-operative Societies) Act, 1965 | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 465 | 1965 | 24 | The Kerala Appropriation (No. 3) Act, 1965                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 466 | 1965 | 25 | The Kerala Appropriation (No. 4) Act, 1965                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 467 | 1965 | 26 | The Appropriation (No. 3) Act, 1965                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 468 | 1965 | 27 | The Appropriation (No. 4) Act, 1965                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 469 | 1965 | 28 | The Appropriation (Railways) No. 3 Act, 1965                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 470 | 1965 | 29 | The Appropriation (Railways) No. 4 Act, 1965                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 471 | 1965 | 31 | The Companies (Amendment) Act, 1965                                | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |

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| 472 | 1965 | 37 | The Appropriation (No. 5) Act, 1965                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 473 | 1965 | 43 | The Kerala Appropriation (No. 5) Act, 1965                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 474 | 1965 | 44 | The Metal Corporation of India (Acquisition of Undertaking) Act, 1965. | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)         |
| 475 | 1965 | 50 | The Goa, Daman and Diu (Absorbed Employees) Act, 1965.                 | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 476 | 1966 | 5  | The Appropriation (Vote on Account) Act, 1966                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 477 | 1966 | 6  | The Appropriation Act, 1966                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 478 | 1966 | 7  | The Appropriation (Railways) Act, 1966                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 479 | 1966 | 8  | The Appropriation (Railways) No. 2 Act, 1966                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 480 | 1966 | 10 | The Kerala Appropriation Act, 1966                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 481 | 1966 | 11 | The Kerala Appropriation (Vote on Account) Act, 1966                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 482 | 1966 | 12 | The Appropriation (No. 2) Act, 1966                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 483 | 1966 | 14 | The Kerala Appropriation (No. 2) Act, 1966                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 484 | 1966 | 21 | The Merchant Shipping (Amendment) Act, 1966                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 485 | 1966 | 27 | The Appropriation (No. 3) Act, 1966                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 486 | 1966 | 30 | The Electricity (Supply) Amendment Act, 1966                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 487 | 1966 | 32 | The Beedi and Cigar Workers (Conditions of Employment) Act, 1966 | The Occupational Safety, Health and Working Conditions Code, 2020 (37 of 2020) |
| 488 | 1966 | 37 | The Companies (Second Amendment) Act, 1966                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 489 | 1966 | 39 | The Kerala Appropriation (No. 3) Act, 1966                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 490 | 1966 | 40 | The Kerala Appropriation (No. 4) Act, 1966                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 491 | 1966 | 41 | The Kerala Appropriation (No. 5) Act, 1966                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 492 | 1966 | 42 | The Appropriation (Railways) No. 3 Act, 1966                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 493 | 1966 | 43 | The Appropriation (Railways) No. 4 Act, 1966                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |

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|-----|------|----|------------------------------------------------------------------|----------------------------------------------------------|
| 494 | 1966 | 45 | The Appropriation (No. 4) Act, 1966                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 495 | 1966 | 46 | The Appropriation (No. 5) Act, 1966                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 496 | 1966 | 47 | The Representation of the People (Amendment) Act, 1966           | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 497 | 1967 | 1  | The Appropriation Act, 1967                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 498 | 1967 | 2  | The Appropriation (Vote on Account) Act, 1967                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 499 | 1967 | 3  | The Appropriation (Railways) Act, 1967                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 500 | 1967 | 4  | The Appropriation (Railways) Vote on Account Act, 1967           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 501 | 1967 | 5  | The Goa, Daman and Diu Appropriation Act, 1967                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 502 | 1967 | 6  | The Goa, Daman and Diu Appropriation (Vote on Account) Act, 1967 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 503 | 1967 | 7  | The Rajasthan Appropriation Act, 1967                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 504 | 1967 | 8  | The Rajasthan Appropriation (Vote on Account) Act, 1967          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 505 | 1967 | 14 | The Essential Commodities (Amendment) Act, 1967                  | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |

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| 506 | 1967 | 16 | The Anti-Corruption Laws (Amendment) Act, 1967.                                                | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 507 | 1967 | 18 | The Appropriation (Railways) No. 2 Act, 1967                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 508 | 1967 | 19 | The Appropriation (No. 2) Act, 1967                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 509 | 1967 | 23 | The Appropriation (Railways) No. 3 Act, 1967                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 510 | 1967 | 25 | The Standards of Weights and Measures (Extension to Kohima and Mokokchung Districts) Act, 1967 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 511 | 1967 | 32 | The Appropriation (No. 3) Act, 1967                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 512 | 1967 | 33 | The Appropriation (No. 4) Act, 1967                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 513 | 1967 | 34 | The Manipur Appropriation Act, 1967                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 514 | 1967 | 35 | The Haryana Appropriation Act, 1967                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 515 | 1968 | 4  | The Appropriation Act, 1968                                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 516 | 1968 | 5  | The Appropriation (Vote on Account) Act, 1968                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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|-----|------|----|-------------------------------------------------------------|--------------------------------------------------------|
| 517 | 1968 | 8  | The Appropriation (Railways) Act, 1968                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 518 | 1968 | 9  | The Appropriation (Railways) No. 2 Act, 1968                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 519 | 1968 | 11 | The Haryana Appropriation Act, 1968                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 520 | 1968 | 12 | The Haryana Appropriation (Vote on Account) Act, 1968       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 521 | 1968 | 13 | The West Bengal Appropriation Act, 1968                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 522 | 1968 | 14 | The West Bengal Appropriation (Vote on Account) Act, 1968   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 523 | 1968 | 15 | The Uttar Pradesh Appropriation Act, 1968                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 524 | 1968 | 16 | The Uttar Pradesh Appropriation (Vote on Account) Act, 1968 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 525 | 1968 | 18 | The Appropriation (No. 2) Act, 1968                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 526 | 1968 | 20 | The Uttar Pradesh Appropriation (No. 2) Act, 1968           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 527 | 1968 | 21 | The West Bengal Appropriation (No. 2) Act, 1968             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 528 | 1968 | 23 | The Public Provident Fund Act, 1968 (23 of 1968)            | The Finance Act, 2017 (13 of 2018)                     |

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| 529 | 1968 | 37 | The Appropriation (Railways) No. 3 Act, 1968                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 530 | 1968 | 38 | The Appropriation (Railways) No. 4 Act, 1968                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 531 | 1968 | 40 | The Bihar Appropriation Act, 1968                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 532 | 1968 | 41 | The Appropriation (No. 3) Act, 1968                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 533 | 1968 | 42 | The Appropriation (No. 4) Act, 1968                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 534 | 1968 | 43 | The Uttar Pradesh Appropriation (No. 3) Act, 1968                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 535 | 1968 | 49 | The Delhi and Ajmer Rent Control (Nasirabad Cantonment Repeal) Act, 1968. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 536 | 1968 | 54 | The Appropriation (Railways) No. 5 Act, 1968                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 537 | 1968 | 55 | The Appropriation (Railways) No. 6 Act, 1968                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 538 | 1968 | 60 | The State Agricultural Credit Corporations Act, 1968                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 539 | 1968 | 64 | The Punjab Appropriation Act, 1968                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |

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| 540 | 1968 | 65 | The Pondicherry Appropriation Act, 1968                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 541 | 1968 | 66 | The Appropriation (No. 5) Act, 1968                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 542 | 1968 | 67 | The Bihar Appropriation (No. 2) Act, 1968                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 543 | 1969 | 2  | The Appropriation (Vote on Account) Act, 1969                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 544 | 1969 | 4  | The Appropriation Act, 1969                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 545 | 1969 | 5  | The Appropriation (No. 2) Act, 1969                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 546 | 1969 | 6  | The Appropriation (Railways) Act, 1969                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 547 | 1969 | 7  | The Appropriation (Railways) No. 2 Act, 1969                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 548 | 1969 | 13 | The Appropriation (No. 3) Act, 1969                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 549 | 1969 | 17 | The Companies (Amendment) Act, 1969                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 550 | 1969 | 22 | The Banking Companies (Acquisition and Transfer of Undertakings) Act, 1969 | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |

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|-----|------|----|--------------------------------------------------------------------------|-------------------------------------------------------------------|
| 551 | 1969 | 23 | The Coal Bearing Areas (Acquisition and Development) Amendment Act, 1969 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 552 | 1969 | 28 | The Central Sales Tax (Amendment) Act, 1969                              | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 553 | 1969 | 29 | The Appropriation (Railways) No. 3 Act, 1969                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 554 | 1969 | 30 | The Appropriation (Railways) No. 4 Act, 1969                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 555 | 1969 | 31 | The Appropriation (No. 4) Act, 1969                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 556 | 1969 | 37 | The Delhi High Court (Amendment) Act, 1969                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 557 | 1969 | 38 | The Wakf (Amendment) Act, 1969                                           | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 558 | 1969 | 41 | The International Monetary Fund and Bank (Amendment) Act, 1969.          | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 559 | 1969 | 46 | The Punjab Legislative Council (Abolition) Act, 1969                     | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 560 | 1969 | 48 | The Appropriation (Railways) No. 5 Act, 1969                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 561 | 1969 | 49 | The Appropriation No. 5 Act, 1969                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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|-----|------|----|-----------------------------------------------------------|--------------------------------------------------------|
| 562 | 1969 | 50 | The Appropriation (No. 6) Act, 1969                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 563 | 1969 | 51 | The Manipur Appropriation Act, 1969                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 564 | 1969 | 52 | The Bihar Appropriation Act, 1969                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 565 | 1970 | 4  | The Appropriation (Vote on Account) Act, 1970             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 566 | 1970 | 7  | The Appropriation Act, 1970                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 567 | 1970 | 8  | The Manipur Appropriation Act, 1970                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 568 | 1970 | 9  | The Manipur Appropriation (No. 2) Act, 1970               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 569 | 1970 | 10 | The West Bengal Appropriation (Vote on Account) Act, 1970 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 570 | 1970 | 11 | The West Bengal Appropriation Act, 1970                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 571 | 1970 | 12 | The Appropriation (Railways) Act, 1970                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 572 | 1970 | 13 | The Appropriation (Railways) No. 2 Act, 1970              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 573 | 1970 | 18 | The Appropriation (No. 2) Act, 1970                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |

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|-----|------|----|----------------------------------------------------------|--------------------------------------------------------------------------------|
| 574 | 1970 | 24 | The Petroleum (Amendment) Act, 1970                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 575 | 1970 | 25 | The Merchant Shipping (Amendment) Act, 1970              | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 576 | 1970 | 32 | The West Bengal Appropriation (No. 2) Act, 1970          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 577 | 1970 | 36 | The Appropriation (No. 3) Act, 1970                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 578 | 1970 | 37 | The Contract Labour (Regulation and Abolition) Act, 1970 | The Occupational Safety, Health and Working Conditions Code, 2020 (37 of 2020) |
| 579 | 1970 | 38 | The Appropriation (Railways) No. 3 Act, 1970             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 580 | 1970 | 44 | The Appropriation (No. 4) Act, 1970                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 581 | 1970 | 45 | The Appropriation (No. 5) Act, 1970                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 582 | 1970 | 46 | The Appropriation (Railways) No. 4 Act, 1970             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 583 | 1970 | 47 | The Appropriation (Railways) No. 5 Act, 1970             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 584 | 1970 | 48 | The Indian Medicine Central Council Act, 1970            | The National Commission for Indian System of Medicine Act, 2020 (14 of 2020)   |

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|-----|------|----|--------------------------------------------------------------------|--------------------------------------------------------|
| 585 | 1970 | 51 | The Central Labour Laws (Extension to Jammu and Kashmir) Act, 1970 | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 586 | 1971 | 1  | The Appropriation (Railways) Vote on Account Act, 1971             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 587 | 1971 | 2  | The Appropriation (Railways) Act, 1971                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 588 | 1971 | 3  | The Manipur Appropriation (Vote on Account) Act, 1971              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 589 | 1971 | 4  | The Manipur Appropriation Act, 1971                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 590 | 1971 | 5  | The Appropriation Act, 1971                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 591 | 1971 | 6  | The Appropriation (Vote on Account) Act, 1971                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 592 | 1971 | 8  | The Orissa Appropriation (Vote on Account) Act, 1971               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 593 | 1971 | 9  | The Orissa Appropriation Act, 1971                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 594 | 1971 | 10 | The Mysore Appropriation (Vote on Account) Act, 1971               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 595 | 1971 | 11 | The Mysore Appropriation Act, 1971                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 596 | 1971 | 12 | The West Bengal Appropriation (Vote on Account) Act, 1971          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |

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|-----|------|----|---------------------------------------------------------------------------------------------|----------------------------------------------------------|
| 597 | 1971 | 13 | The West Bengal Appropriation Act, 1971                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 598 | 1971 | 18 | The Manipur Appropriation (No. 2) Act, 1971                                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 599 | 1971 | 19 | The Appropriation (Railways) No. 2 Act, 1971                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 600 | 1971 | 20 | The Bengal Finance (Sales Tax) (Delhi Validation of Appointments and Proceedings) Act, 1971 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 601 | 1971 | 25 | The Punjab Appropriation Act, 1971                                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 602 | 1971 | 27 | The Mysore Appropriation (No. 2) Act, 1971                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 603 | 1971 | 28 | The West Bengal Appropriation (No. 2) Act, 1971                                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 604 | 1971 | 29 | The Gujarat Appropriation Act, 1971                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 605 | 1971 | 30 | The Appropriation (No. 2) Act, 1971                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 606 | 1971 | 38 | The Appropriation (No. 3) Act, 1971                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 607 | 1971 | 54 | The Coal Bearing Areas (Acquisition and Development) Amendment and Validation Act, 1971     | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |

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| 608 | 1971 | 58 | The Appropriation (Railways) No. 3 Act, 1971                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 609 | 1971 | 60 | The Appropriation (No. 4) Act, 1971                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 610 | 1971 | 61 | The Punjab Appropriation (No. 2) Act, 1971                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 611 | 1971 | 63 | The Jayanti Shipping Company (Acquisition of Shares) Act, 1971                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 612 | 1971 | 64 | The Coking Coal Mines (Emergency Provisions) Act, 1971                           | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 613 | 1971 | 65 | The Asian Refractories Limited (Acquisition of Undertaking) Act, 1971.           | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 614 | 1971 | 68 | The Uttar Pradesh Cantonments (Control of Rent and Eviction) (Repeal) Act, 1971. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 615 | 1972 | 1  | The Appropriation Act, 1972                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 616 | 1972 | 2  | The Appropriation (No. 2) Act, 1972                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 617 | 1972 | 3  | The Appropriation (Railways) Act, 1972                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 618 | 1972 | 4  | The Appropriation (Railways) No. 2 Act, 1972                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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|-----|------|----|----------------------------------------------------------------------|-------------------------------------------------------------------|
| 619 | 1972 | 5  | The Appropriation (Railways) (Vote on Account) Act, 1972             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 620 | 1972 | 6  | The Appropriation (Vote on Account) Act, 1972                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 621 | 1972 | 14 | The Appropriation (No. 3) Act, 1972                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 622 | 1972 | 17 | The Appropriation (Railways) No. 3 Act, 1972                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 623 | 1972 | 36 | The Coking Coal Mines (Nationalisation) Act, 1972.                   | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 624 | 1972 | 39 | The Payment of Gratuity Act, 1972                                    | The Code on Social Security, 2020 (36 of 2020)                    |
| 625 | 1972 | 51 | The Appropriation (No. 4) Act, 1972                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 626 | 1972 | 58 | The Indian Copper Corporation (Acquisition of Undertaking) Act, 1972 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 627 | 1972 | 62 | The Limestone and Dolomite Mines Labour Welfare Fund Act, 1972       | Rep., Act 02 of 2018                                              |
| 628 | 1972 | 63 | The Appropriation (Railways) No. 4 Act, 1972                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 629 | 1972 | 64 | The Appropriation (Railways) No. 5 Act, 1972                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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|-----|------|----|---------------------------------------------------------------------|--------------------------------------------------------|
| 630 | 1972 | 65 | The Appropriation (No. 5) Act, 1972                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 631 | 1972 | 66 | The Appropriation (No. 6) Act, 1972                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 632 | 1972 | 72 | The Sick Textile Undertakings (Taking over of Management) Act, 1972 | Rep., Act 23 of 2016                                   |
| 633 | 1973 | 4  | The Appropriation (Vote on Account) Act, 1973                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 634 | 1973 | 5  | The Appropriation Act, 1973                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 635 | 1973 | 6  | The Appropriation (Railways) Act, 1973                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 636 | 1973 | 7  | The Appropriation (Railways) No. 2 Act, 1973                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 637 | 1973 | 9  | The Andhra Pradesh Appropriation (Vote on Account) Act 1973         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 638 | 1973 | 10 | The Andhra Pradesh Appropriation Act, 1973                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 639 | 1973 | 11 | The Orissa Appropriation (Vote on Account) Act, 1973                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 640 | 1973 | 12 | The Orissa Appropriation Act, 1973                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 641 | 1973 | 15 | The Coal Mines (Taking Over of Management) Act, 1973                | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |

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| 642 | 1973 | 16 | The Manipur Appropriation (Vote on Account) Act, 1973                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 643 | 1973 | 19 | The Appropriation (No. 2) Act, 1973                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 644 | 1973 | 26 | The Coal Mines (Nationalisation) Act, 1973                                  | Rep., Act 04 of 2018                                   |
| 645 | 1973 | 28 | The Manipur Appropriation Act , 1973                                        | Rep., Act 22 of 2016                                   |
| 646 | 1973 | 29 | The Andhra Pradesh Appropriation (No. 2) Act, 1973                          | Rep., Act 22 of 2016                                   |
| 647 | 1973 | 30 | The Orissa Appropriation (No. 2) Act, 1973                                  | Rep., Act 22 of 2016                                   |
| 648 | 1973 | 35 | The Appropriation (No. 3) Act, 1973                                         | Rep., Act 22 of 2016                                   |
| 649 | 1973 | 38 | The Appropriation (Railways) No. 3 Act, 1973                                | Rep., Act 22 of 2016                                   |
| 650 | 1973 | 42 | The Orissa Appropriation (No. 3) Act, 1973                                  | Rep., Act 22 of 2016                                   |
| 651 | 1973 | 43 | The Manipur Appropriation (No. 2) Act , 1973                                | Rep., Act 22 of 2016                                   |
| 652 | 1973 | 56 | The Alcock Ashdown Company Limited (Acquisition of Undertakings) Act, 1973. | Rep., Act 31 of 2019                                   |
| 653 | 1973 | 59 | The Homoeopathy Central Council Act, 1973                                   | Rep., Act 15 of 2020                                   |
| 654 | 1973 | 61 | The Appropriation (Railways) No. 4 Act, 1973                                | Rep., Act 22 of 2016                                   |
| 655 | 1973 | 62 | The Konkan Passenger Ships (Acquisition) Act, 1973                          | Rep., Act 23 of 2016                                   |

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| 656 | 1973 | 63 | The Appropriation (No. 4) Act, 1973                       | Rep., Act 22 of 2016                                      |
| 657 | 1973 | 64 | The Appropriation (No. 5) Act, 1973                       | Rep., Act 22 of 2016                                      |
| 658 | 1973 | 65 | The Orissa Appropriation (No. 4) Act, 1973                | Rep., Act 22 of 2016                                      |
| 659 | 1974 | 2  | The Code of Criminal Procedure, 1973                      | The Bharatiya Nagarik Suraksha Sanhita, 2023 (46 of 2023) |
| 660 | 1974 | 4  | The Esso (Acquisition of Undertakings in India) Act, 1974 | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 661 | 1974 | 7  | The Appropriation (Vote on Account) Act, 1974             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 662 | 1974 | 10 | The Appropriation (Railways) Act, 1974                    | Rep., Act 22 of 2016                                      |
| 663 | 1974 | 13 | The Gujarat Appropriation Act , 1974                      | Rep., Act 22 of 2016                                      |
| 664 | 1974 | 14 | The Gujarat Appropriation (Vote on Account ) Act , 1974   | Rep., Act 22 of 2016                                      |
| 665 | 1974 | 15 | The Appropriation (Railways) No. 2 Act, 1974              | Rep., Act 22 of 2016                                      |
| 666 | 1974 | 16 | The Appropriation (Railways) No. 3 Act, 1974              | Rep., Act 22 of 2016                                      |
| 667 | 1974 | 17 | The Appropriation Act, 1974                               | Rep., Act 22 of 2016                                      |
| 668 | 1974 | 18 | The Pondicherry Appropriation (Vote on Account) Act, 1974 | Rep., Act 22 of 2016                                      |
| 669 | 1974 | 19 | The Appropriation (No. 2) Act, 1974                       | Rep., Act 22 of 2016                                      |
| 670 | 1974 | 24 | The Gujarat Appropriation (No. 2) Act, 1974               | Rep., Act 22 of 2016                                      |

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| 671 | 1974 | 25 | The Pondicherry Appropriation Act , 1974                    | Rep., Act 22 of 2016 |
| 672 | 1974 | 28 | The Coal Mines (Conservation and Development) Act           | Rep., Act 23 of 2023 |
| 673 | 1974 | 37 | The Additional Emoluments (compulsory deposit) Act, 1974    | Rep., Act 23 of 2016 |
| 674 | 1974 | 43 | The Appropriation (No. 3) Act, 1974                         | Rep., Act 22 of 2016 |
| 675 | 1974 | 44 | The Appropriation (Railways) No. 4 Act, 1974                | Rep., Act 22 of 2016 |
| 676 | 1974 | 61 | The Appropriation (No. 4) Act, 1974                         | Rep., Act 22 of 2016 |
| 677 | 1974 | 62 | The Gujarat Appropriation (No. 3) Act , 1974                | Rep., Act 22 of 2016 |
| 678 | 1974 | 63 | The Gujarat Appropriation (No. 4) Act , 1974                | Rep., Act 22 of 2016 |
| 679 | 1974 | 64 | The Pondicherry Appropriation (No. 2) Act , 1974            | Rep., Act 22 of 2016 |
| 680 | 1975 | 5  | The Appropriation (Vote on Account) Act, 1975               | Rep., Act 22 of 2016 |
| 681 | 1975 | 6  | The Appropriation (Railways) Act, 1975                      | Rep., Act 22 of 2016 |
| 682 | 1975 | 7  | The Appropriation (Railways) No. 2 Act, 1975                | Rep., Act 22 of 2016 |
| 683 | 1975 | 8  | The Appropriation (Railways) No. 3 Act, 1975                | Rep., Act 22 of 2016 |
| 684 | 1975 | 9  | The Pondicherry Appropriation Act , 1975                    | Rep., Act 22 of 2016 |
| 685 | 1975 | 10 | The Pondicherry Appropriation (Vote on Account ) Act , 1975 | Rep., Act 22 of 2016 |

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| 686 | 1975 | 11 | The Appropriation Act, 1975                                 | Rep., Act 22 of 2016 |
| 687 | 1975 | 14 | The Gujarat Appropriation (Vote on Account ) Act , 1975     | Rep., Act 22 of 2016 |
| 688 | 1975 | 15 | The Gujarat Appropriation Act , 1975                        | Rep., Act 22 of 2016 |
| 689 | 1975 | 17 | The Nagaland Appropriation Act , 1975                       | Rep., Act 22 of 2016 |
| 690 | 1975 | 18 | The Nagaland Appropriation (Vote on Account ) Act , 1975    | Rep., Act 22 of 2016 |
| 691 | 1975 | 19 | The All-India Services Regulations (Indemnity) Act, 1975    | Rep., Act 4 of 2018  |
| 692 | 1975 | 21 | The Appropriation (No. 2) Act, 1975                         | Rep., Act 22 of 2016 |
| 693 | 1975 | 26 | The Tobacco Cess Act,1975                                   | Rep., Act 28 of 2016 |
| 694 | 1975 | 27 | The Nagaland Appropriation (No. 2) Act , 1975               | Rep., Act 22 of 2016 |
| 695 | 1975 | 30 | The Pondicherry Appropriation (No. 2) Act , 1975            | Rep., Act 22 of 2016 |
| 696 | 1975 | 36 | The Appropriation (No. 3) Act, 1975                         | Rep., Act 22 of 2016 |
| 697 | 1975 | 37 | The Appropriation (No. 4) Act, 1975                         | Rep., Act 22 of 2016 |
| 698 | 1976 | 2  | The Burmah Shell (Acquisition of Undertakings in India) Act | Rep., Act 23 of 2016 |
| 699 | 1976 | 5  | The Appropriation Act, 1976                                 | Rep., Act 22 of 2016 |
| 700 | 1976 | 6  | The Appropriation (Railways) Act, 1976                      | Rep., Act 22 of 2016 |

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| 701 | 1976 | 7  | The Appropriation (Railways) No. 2 Act, 1976                                           | Rep., Act 22 of 2016   |
| 702 | 1976 | 11 | The Sales Promotion Employees (Conditions of Service) Act, 1976                        | (Rep., Act 37 of 2020) |
| 703 | 1976 | 16 | The Nagaland Appropriation Act , 1976                                                  | Rep., Act 22 of 2016   |
| 704 | 1976 | 17 | The Pondicherry Appropriation Act , 1976                                               | Rep., Act 22 of 2016   |
| 705 | 1976 | 22 | The Assam Sillimanite Limited (Acquisition and Transfer of Refractory Plant) Act, 1976 | Rep., Act 04 of 2018   |
| 706 | 1976 | 25 | The Equal Remuneration Act, 1976,                                                      | Rep., Act 29 of 2019   |
| 707 | 1976 | 28 | The Parliamentary Proceedings (Protection of Publication) Repeal Act, 1976.            | Rep., Act 04 of 2018   |
| 708 | 1976 | 31 | The Levy Sugar Price Equalisation Fund Act, 1976                                       | Rep., Act 37 of 2025   |
| 709 | 1976 | 38 | The Appropriation (No. 3) Act, 1976                                                    | Rep., Act 22 of 2016   |
| 710 | 1976 | 39 | The Pondicherry Appropriation (No. 2) Act , 1976                                       | Rep., Act 22 of 2016   |
| 711 | 1976 | 40 | The Nagaland Appropriation (No. 2) Act , 1976                                          | Rep., Act 22 of 2016   |
| 712 | 1976 | 43 | The Appropriation (Vote on Account) Act, 1976                                          | Rep., Act 22 of 2016   |
| 713 | 1976 | 47 | The Appropriation (Railways) No. 2 Act, 1976                                           | Rep., Act 22 of 2016   |

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| 714 | 1976 | 48 | The Appropriation (Railways) No. 3 Act, 1976                                                | Rep., Act 22 of 2016                                      |
| 715 | 1976 | 50 | The Tamil Nadu Appropriation Act , 1976                                                     | Rep., Act 22 of 2016                                      |
| 716 | 1976 | 51 | The Tamil Nadu Appropriation (No. 2) Act , 1976                                             | Rep., Act 22 of 2016                                      |
| 717 | 1976 | 52 | The Gujarat Appropriation Act , 1976                                                        | Rep., Act 22 of 2016                                      |
| 718 | 1976 | 55 | The Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Cess Act 1976   | Rep., Act 31 of 2019                                      |
| 719 | 1976 | 56 | The Beedi Workers Labour Welfare Cess Act, 1976 (56 of 1976)                                | The Taxation Laws (Amendment) Act, 2017 (18 of 2017)      |
| 720 | 1976 | 61 | The Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund Act, 1976. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 721 | 1976 | 62 | The Beedi Workers Welfare Fund Act, 1976.                                                   | Rep., Act 31 of 2019                                      |
| 722 | 1976 | 64 | The Appropriation (No. 4) Act, 1976                                                         | Rep., Act 22 of 2016                                      |
| 723 | 1976 | 76 | The National Library of India Act, 1976.                                                    | Rep., Act 04 of 2018                                      |
| 724 | 1976 | 83 | The Appropriation (No. 5) Act, 1976                                                         | Rep., Act 22 of 2016                                      |
| 725 | 1976 | 84 | The Tamil Nadu Appropriation (No. 3) Act , 1976                                             | Rep., Act 22 of 2016                                      |
| 726 | 1976 | 85 | The Pondicherry Appropriation (No. 3) Act , 1976                                            | Rep., Act 22 of 2016                                      |

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| 727 | 1976 | 89  | The Indian Iron and Steel Company (Acquisition of Shares) Act, 1976.                              | Rep., Act 04 of 2018 |
| 728 | 1976 | 91  | The Delhi Sales Tax (Amendment and Validation) Act, 1976                                          | Rep., Act 02 of 2018 |
| 729 | 1976 | 95  | The Appropriation (No. 6) Act, 1976                                                               | Rep., Act 22 of 2016 |
| 730 | 1976 | 96  | The Braithwaite and Company (India) Limited (Acquisition and Transfer of Undertakings) Act, 1976. | Rep., Act 04 of 2018 |
| 731 | 1976 | 97  | The Burn Company and Indian Standard Wagon Company(Nationalisation) Act, 1976                     | Rep., Act 23 of 2016 |
| 732 | 1976 | 98  | The laxmirattan and Atherton West Cotton Mills (taking over of Management) Act, 1976              | Rep., Act 23 of 2016 |
| 733 | 1976 | 100 | The Metal Corporation (Nationalisation and Miscellaneous Provision) Act                           | Rep., Act 23 of 2023 |
| 734 | 1976 | 106 | The Untouchability (Offences) Amendment and Miscellaneous Provision Act, 1976                     | Rep., Act 23 of 2016 |
| 735 | 1976 | 110 | The Appropriation (Railways) No. 4 Act, 1976                                                      | Rep., Act 22 of 2016 |
| 736 | 1976 | 111 | The Appropriation (Railways) No. 5 Act, 1976                                                      | Rep., Act 22 of 2016 |
| 737 | 1976 | 112 | The Appropriation (No. 7) Act, 1976                                                               | Rep., Act 22 of 2016 |

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| 738 | 1976 | 113 | The Gujarat Appropriation (No. 2) Act , 1976                                                                                               | Rep., Act 22 of 2016 |
| 739 | 1976 | 114 | The Pondicherry Appropriation (No. 4) Act , 1976                                                                                           | Rep., Act 22 of 2016 |
| 740 | 1977 | 1   | The Appropriation (Vote on Account) Act, 1977                                                                                              | Rep., Act 22 of 2016 |
| 741 | 1977 | 2   | The Appropriation Act, 1977                                                                                                                | Rep., Act 22 of 2016 |
| 742 | 1977 | 3   | The Appropriation (Railways) Vote on Account Act, 1977                                                                                     | Rep., Act 22 of 2016 |
| 743 | 1977 | 4   | The Appropriation (Railways) Act, 1977                                                                                                     | Rep., Act 22 of 2016 |
| 744 | 1977 | 16  | The Disputed Elections (Prime Minister and Speaker) Act, 1977.                                                                             | Rep., Act 04 of 2018 |
| 745 | 1977 | 17  | The Caltex Acquisition of Shares of Caltex oil Refining (India) Limited and of the undertakings in India of Caltex India Limited Act, 1977 | Rep., Act 23 of 2016 |
| 746 | 1977 | 18  | The Appropriation (Railways) No. 2 Act, 1977                                                                                               | Rep., Act 22 of 2016 |
| 747 | 1977 | 22  | The Appropriation (No. 2) Act, 1977                                                                                                        | Rep., Act 22 of 2016 |
| 748 | 1977 | 28  | The Appropriation (No. 3) Act, 1977                                                                                                        | Rep., Act 22 of 2016 |
| 749 | 1977 | 36  | The Water (Prevention and Control of pollution) Cess Act, 1977                                                                             | Rep., Act 18 of 2017 |
| 750 | 1977 | 41  | The Smith, Stainstreet and Company Limited (Acquisition and Transfer                                                                       | Rep., Act 04 of 2018 |

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|     |      |    | of Undertakings) Act, 1977                                                                             |                      |
| 751 | 1977 | 42 | The Gresham and Craven of India (Private) Limited (Acquisition and Transfer of Undertakings) Act, 1977 | Rep., Act 04 of 2018 |
| 752 | 1977 | 45 | The Appropriation (No. 4) Act, 1977                                                                    | Rep., Act 22 of 2016 |
| 753 | 1978 | 3  | The Appropriation (Vote on Account) Act, 1978                                                          | Rep., Act 22 of 2016 |
| 754 | 1978 | 4  | The Appropriation (Railways) Act, 1978                                                                 | Rep., Act 22 of 2016 |
| 755 | 1978 | 5  | The Appropriation (Railways) No. 2 Act, 1978                                                           | Rep., Act 22 of 2016 |
| 756 | 1978 | 6  | The Appropriation (Railways) No. 3 Act, 1978                                                           | Rep., Act 22 of 2016 |
| 757 | 1978 | 7  | The Appropriation Act , 1978                                                                           | Rep., Act 22 of 2016 |
| 758 | 1978 | 8  | The Appropriation (No. 2) Act , 1978                                                                   | Rep., Act 22 of 2016 |
| 759 | 1978 | 11 | High Denomination Banknotes (Demonetisation) Act, 1978                                                 | Rep., Act 18 of 2023 |
| 760 | 1978 | 13 | The Hindustan Tractors Limited (Acquisition and Transfer of Undertakings) Act, 1978.                   | Rep., Act 04 of 2018 |
| 761 | 1978 | 18 | The Appropriation (No. 3) Act , 1978                                                                   | Rep., Act 22 of 2016 |

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| 762 | 1978 | 21 | The Deposit Insurance Corporation (Amendment and Miscellaneous Provision) Act, 1978                                                                                    | Rep., Act 23 of 2016                                              |
| 763 | 1978 | 35 | The Appropriation (No. 4) Act , 1978                                                                                                                                   | Rep., Act 22 of 2016                                              |
| 764 | 1978 | 40 | The Additional Duties of Excise (Textiles and Textile Articles) Act, 1978                                                                                              | The Central Goods and Services Tax Act, 2017 (12 of 2017)         |
| 765 | 1978 | 41 | The Britannia Engineering Company Limited (Mokameh Unit) and the Arthur Butler and Company (Muzaffarpore) Limited (Acquisition and Transfer of Undertakings) Act, 1978 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025)         |
| 766 | 1978 | 42 | The Bolani Ores Limited (Acquisition of Shares) and Miscellaneous Provisions Act, 1978.                                                                                | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 767 | 1978 | 49 | The Sugar Undertakings (Taking Over of Management) The whole. Act, 1978                                                                                                | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 768 | 1979 | 1  | The Appropriation (Railways) No. 4 Act, 1978                                                                                                                           | Rep., Act 22 of 2016                                              |
| 769 | 1979 | 2  | The Appropriation (Railways) No. 5 Act, 1978                                                                                                                           | Rep., Act 22 of 2016                                              |
| 770 | 1979 | 3  | The Appropriation (No. 5) Act , 1979                                                                                                                                   | Rep., Act 22 of 2016                                              |
| 771 | 1979 | 7  | The Appropriation (Vote on Account) Act , 1979                                                                                                                         | Rep., Act 22 of 2016                                              |
| 772 | 1979 | 8  | The Appropriation Act , 1979                                                                                                                                           | Rep., Act 22 of 2016                                              |

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| 773 | 1979 | 9  | The Appropriation (No. 2) Act , 1979                                                           | Rep., Act 22 of 2016 |
| 774 | 1979 | 10 | The Appropriation (Railways) Act , 1979                                                        | Rep., Act 22 of 2016 |
| 775 | 1979 | 11 | The Appropriation (Railways) No. 2 Act , 1979                                                  | Rep., Act 22 of 2016 |
| 776 | 1979 | 12 | The Punjab Excise (Delhi Amendment) Act, 1979                                                  | Rep., Act 04 of 2018 |
| 777 | 1979 | 19 | The Appropriation (No. 3) Act , 1979                                                           | Rep., Act 22 of 2016 |
| 778 | 1979 | 28 | The Kosangas Company (Acquisition of Undertakings) Act, 1979                                   | Rep., Act 23 of 2016 |
| 779 | 1979 | 30 | The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979 | Rep., Act 37 of 2020 |
| 780 | 1980 | 2  | The Appropriation Act, 1980                                                                    | Rep., Act 22 of 2016 |
| 781 | 1980 | 3  | The Appropriation (Railways) Act, 1980                                                         | Rep., Act 22 of 2016 |
| 782 | 1980 | 9  | The Appropriation (Railways) Vote on Account Act, 1980                                         | Rep., Act 22 of 2016 |
| 783 | 1980 | 10 | The Appropriation (Railways) No. 2 Act , 1980                                                  | Rep., Act 22 of 2016 |
| 784 | 1980 | 11 | The Appropriation (Vote on Account) Act, 1980                                                  | Rep., Act 22 of 2016 |
| 785 | 1980 | 12 | The Appropriation (No. 2) Act, 1980                                                            | Rep., Act 22 of 2016 |
| 786 | 1980 | 39 | The Appropriation (Railways) No. 3 Act , 1980                                                  | Rep., Act 22 of 2016 |
| 787 | 1980 | 43 | The Appropriation (No. 3) Act , 1980                                                           | Rep., Act 22 of 2016 |

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| 788 | 1980 | 58 | The Bengal Chemical and Pharmaceutical Works Limited (Acquisition and Transfer of Undertakings) Act, 1980. | Rep., Act 04 of 2018 |
| 789 | 1980 | 63 | The Code of Criminal Procedure Amendment Act, 1980                                                         | Rep., Act 02 of 2018 |
| 790 | 1980 | 64 | The Maruti Limited (Acquisition and Transfer of Undertaking) Act, 1980                                     | Rep., Act 23 of 2016 |
| 791 | 1980 | 68 | The Tea (Amendment) Act, 1980                                                                              | Rep., Act 31 of 2019 |
| 792 | 1980 | 71 | The Appropriation (No. 4) Act , 1980                                                                       | Rep., Act 22 of 2016 |
| 793 | 1981 | 2  | The Appropriation (Vote on Account ) Act, 1981                                                             | Rep., Act 22 of 2016 |
| 794 | 1981 | 3  | The Appropriation Act, 1981                                                                                | Rep., Act 22 of 2016 |
| 795 | 1981 | 4  | The Appropriation (No. 2) Act, 1981                                                                        | Rep., Act 22 of 2016 |
| 796 | 1981 | 5  | The Appropriation (No. 3) Act, 1981                                                                        | Rep., Act 22 of 2016 |
| 797 | 1981 | 8  | The Appropriation (Railways) Act, 1981                                                                     | Rep., Act 22 of 2016 |
| 798 | 1981 | 9  | The Appropriation (Railways) No. 2 Act, 1981                                                               | Rep., Act 22 of 2016 |
| 799 | 1981 | 10 | The Appropriation (Railways) No. 3 Act, 1981                                                               | Rep., Act 22 of 2016 |
| 800 | 1981 | 11 | The Appropriation (Railways) No. 4 Act, 1981                                                               | Rep., Act 22 of 2016 |
| 801 | 1981 | 15 | The Appropriation (No. 4) Act , 1981                                                                       | Rep., Act 22 of 2016 |

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| 802 | 1981 | 18 | The Essential Commodities (Special Provisions) Act, 1981                                                                                                                                        | Rep., Act 23 of 2016 |
| 803 | 1981 | 19 | The Prevention of black-marketing and Maintenance of Supplies of Essential commodities (Amendment) Act, 1981                                                                                    | Rep., Act 23 of 2016 |
| 804 | 1981 | 30 | The Cine-workers Welfare Cess Act, 1981                                                                                                                                                         | Rep., Act 02 of 2018 |
| 805 | 1981 | 33 | The Cine-Workers Welfare Fund Act, 1981                                                                                                                                                         | Rep., Act 36 of 2020 |
| 806 | 1981 | 34 | The Appropriation (Railways) No. 5 Act, 1981                                                                                                                                                    | Rep., Act 22 of 2016 |
| 807 | 1981 | 37 | The Appropriation (No. 5) Act, 1981                                                                                                                                                             | Rep., Act 22 of 2016 |
| 808 | 1981 | 41 | The Burmah Oil Company [Acquisition of Shares of Oil Indian Limited and of the Undertakingd in India of Assam Oil company Limited and the Burmah Oil Company (India Trading) Limited] Act, 1981 | Rep., Act 23 of 2016 |
| 809 | 1981 | 50 | The Cine-Workers and Cinema Theatre Workers (Regulation of Employment) Act, 1981                                                                                                                | Rep., Act 37 of 2020 |
| 810 | 1981 | 54 | The Appropriation (Railways) No. 6 Act, 1981                                                                                                                                                    | Rep., Act 22 of 2016 |
| 811 | 1981 | 55 | The Appropriation (Railways) No. 7 Act, 1981                                                                                                                                                    | Rep., Act 22 of 2016 |
| 812 | 1981 | 56 | The Appropriation (No. 6) Act, 1981                                                                                                                                                             | Rep., Act 22 of 2016 |

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| 813 | 1981 | 57 | The Appropriation (No. 7) Act, 1981                                                                     | Rep., Act 22 of 2016 |
| 814 | 1981 | 62 | The Aligarh Muslim University Amendment Act, 1981                                                       | Rep., Act 31 of 2019 |
| 815 | 1982 | 3  | The Sugar Cess Act, 1982                                                                                | Rep., Act 18 of 2017 |
| 816 | 1982 | 5  | The Appropriation (Vote on Account ) Act, 1982                                                          | Rep., Act 22 of 2016 |
| 817 | 1982 | 6  | The Appropriation Act, 1982                                                                             | Rep., Act 22 of 2016 |
| 818 | 1982 | 7  | The Appropriation (Railways) Act, 1982                                                                  | Rep., Act 22 of 2016 |
| 819 | 1982 | 8  | The Appropriation (Railways) No. 2 Act, 1982                                                            | Rep., Act 22 of 2016 |
| 820 | 1982 | 19 | The Appropriation (No. 2) Act, 1982                                                                     | Rep., Act 22 of 2016 |
| 821 | 1982 | 26 | The Prevention of cruelty to Animals (Amendment) Act, 1982                                              | Rep., Act 23 of 2016 |
| 822 | 1982 | 31 | The Estate Duty (Amendment) Act, 1982                                                                   | Rep., Act 23 of 2016 |
| 823 | 1982 | 32 | The Appropriation (Railways) No. 3 Act, 1982                                                            | Rep., Act 22 of 2016 |
| 824 | 1982 | 33 | The Appropriation (No. 3) Act , 1982                                                                    | Rep., Act 22 of 2016 |
| 825 | 1982 | 36 | The Chaparmukh-Silghat Railway Line and the Katakhal-Lalabazar Railway Line (Nationalisation) Act, 1982 | Rep., Act 37 of 2025 |
| 826 | 1982 | 38 | The Payment of Wages (Amendment) Act, 1982                                                              | Rep., Act 23 of 2016 |

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| 827 | 1982 | 49 | The National Waterway (Allahabad Haldia Stretch of Ganga Bhagirathi-Hooghly River) Act, 1982 | Rep., Act 17 of 2016                                   |
| 828 | 1982 | 50 | The Amritsar Oil Works (Acquisition and Transfer of Undertakings) Act, 1982                  | Rep., Act 23 of 2016                                   |
| 829 | 1982 | 58 | The Central Excise Laws (Amendment and Transfer of Undertaking) Act, 1982                    | Rep., Act 23 of 2016                                   |
| 830 | 1982 | 60 | The Appropriation (No. 4) Act, 1982                                                          | Rep., Act 22 of 2016                                   |
| 831 | 1982 | 63 | The Road transport Corporations (Amendment) Act, 1982                                        | Rep., Act by 31 of 2019                                |
| 832 | 1982 | 65 | The Anti-Hijacking Act, 1982                                                                 | Rep., Act 30 of 2016                                   |
| 833 | 1982 | 68 | The Drugs and Cosmetics (Amendment) Act, 1982                                                | Rep., Act 23 of 2016                                   |
| 834 | 1982 | 71 | The Andhra scientific Company Limited (Acquisition and Transfer of Undertaking) Act          | Rep., Act 23 of 2023                                   |
| 835 | 1983 | 2  | The Appropriation (Vote on Account) Act, 1983                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 836 | 1983 | 3  | The Appropriation Act, 1983                                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 837 | 1983 | 4  | The Appropriation (No. 2) Act, 1983                                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 838 | 1983 | 5  | The Appropriation (Railways) Act, 1983                                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |

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| 839 | 1983 | 6  | The Appropriation (Railways) No. 2 Act, 1983                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 840 | 1983 | 7  | The Appropriation (Railways) No. 3 Act, 1983                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 841 | 1983 | 10 | The Appropriation No. 3 Act, 1983                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 842 | 1983 | 17 | The Delhi Motor Vehicles Taxation (Amendment) Act, 1983.             | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)         |
| 843 | 1983 | 19 | The Appropriation No. 4 Act, 1983                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 844 | 1983 | 20 | The Delegated Legislation Provisions (Amendment) Act, 1983           | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 845 | 1983 | 21 | The Appropriation (Railways) No. 4 Act, 1983                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 846 | 1983 | 28 | The Jute Manufactures Cess Act, 1983 (28 of 1983)                    | The Taxation Laws (Amendment) Act, 2017 (18 of 2017)              |
| 847 | 1983 | 29 | The National Oilseeds and Vegetable Oils Development Board Act, 1983 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 848 | 1983 | 35 | The Dangerous Machines (Regulation) Act, 1983.                       | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 849 | 1983 | 36 | The Appropriation (No. 5) Act, 1983                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 850 | 1983 | 37 | The Appropriation (Railways) No. 5 Act, 1983                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 851 | 1983 | 40 | The Textile Undertakings (Taking Over of Management) Act, 1983                                | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 852 | 1983 | 41 | The Transformers and Switchgear Limited (Acquisition and Transfer of Undertakings) Act, 1983. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 853 | 1983 | 44 | The Indian Railways (Amendment) Act, 1983                                                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 854 | 1984 | 1  | The Banking Laws (Amendment) Act, 1983                                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 855 | 1984 | 6  | The Appropriation (Vote on Account) Act, 1984                                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 856 | 1984 | 7  | The Appropriation Act, 1984                                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 857 | 1984 | 8  | The Appropriation (No. 2) Act, 1984                                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 858 | 1984 | 9  | The Appropriation (Railways) Act, 1984                                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 859 | 1984 | 10 | The Appropriation (Railways) No. 2 Act, 1984                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 860 | 1984 | 11 | The Appropriation (Railways) No. 3 Act, 1984                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |

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| 861 | 1984 | 16 | The Ganesh Flour Mills Company Limited (Acquisition and Transfer of Undertakings) Act, 1984               | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 862 | 1984 | 18 | The Appropriation (No. 3) Act, 1984                                                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 863 | 1984 | 19 | The Government of Union Territories (Amendment) Act, 1984                                                 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 864 | 1984 | 26 | The Payment of Gratuity (Second Amendment) Act, 1984                                                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 865 | 1984 | 33 | The Mogul Line Limited (Acquisition of Shares) Act, 1984                                                  | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 866 | 1984 | 34 | The Essential Commodities (Amendment) Act, 1984                                                           | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 867 | 1984 | 38 | The Delhi Development (Amendment) Act, 1984                                                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 868 | 1984 | 39 | The Punjab Municipal (New Delhi Amendment) Act, 1984.                                                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 869 | 1984 | 43 | The Aluminium Corporation of India Limited (Acquisition and Transfer of Aluminium Undertaking) Act, 1984. | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 870 | 1984 | 45 | The Employees' State Insurance (Amendment) Act, 1984                                                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 871 | 1984 | 50 | The Appropriation (No. 4) Act, 1984                                                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |

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| 872 | 1984 | 53 | The Estate Duty (Amendment) Act, 1984                                                                    | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 873 | 1984 | 54 | The Levy Sugar Price Equalisation Fund (Amendment) Act, 1984                                             | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 874 | 1984 | 55 | The Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings) Act, 1984 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025)         |
| 875 | 1984 | 57 | The Bengal Immunity Company Limited (Acquisition and Transfer of Undertakings) Act, 1984.                | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 876 | 1984 | 59 | The University Grants Commission (Amendment) Act, 1984                                                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 877 | 1984 | 63 | The Dowry Prohibition (Amendment) Act, 1984                                                              | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 878 | 1984 | 67 | The Taxation Laws (Amendment) Act, 1984                                                                  | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 879 | 1985 | 3  | The General Insurance Business (Nationalisation) Amendment Act, 1985                                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 880 | 1985 | 4  | The Appropriation Act, 1985                                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 881 | 1985 | 5  | The Appropriation (No. 2) Act, 1985                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 882 | 1985 | 6  | The Appropriation (Railways) Act, 1985                                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 883 | 1985 | 7  | The Appropriation (Railways) No. 2 Act, 1985                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 884 | 1985 | 14 | The Appropriation (Vote on Account) 1985                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 885 | 1985 | 15 | The Appropriation (No. 3) Act, 1985                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 886 | 1985 | 16 | The Appropriation (Railways) No. 3 Act, 1985                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 887 | 1985 | 17 | The Appropriation (Railways) No. 4 Act, 1985                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 888 | 1985 | 29 | The Appropriation (No. 4) Act, 1985                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 889 | 1985 | 37 | The Tea Companies (Acquisition and Transfer of Sick Tea Units) Act, 1985 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 890 | 1985 | 42 | The Appropriation (No. 5) Act, 1985                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 891 | 1985 | 68 | The Appropriation (No. 6) Act, 1985                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 892 | 1985 | 71 | The Appropriation (Railways) No. 5 Act, 1985                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 893 | 1985 | 80 | The Customs (Amendment) Act, 1985.                                       | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |

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| 894 | 1985 | 81 | The Banking Laws (Amendment) Act, 1985                                                   | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)  |
| 895 | 1985 | 83 | The Futwah-Islampur Light Railway Line (Nationalisation) Act, 1985                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 896 | 1986 | 5  | the Central Excise Tariff Act, 1985                                                      | The Central Goods and Services Tax Act, 2017 (12 of 2017) |
| 897 | 1986 | 6  | The Additional Duties of Excise (Textiles and Textile Articles) Amendment Act, 1985      | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)  |
| 898 | 1986 | 7  | The Additional Duties of Excise (Goods of Special Importance) Second Amendment Act, 1985 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)  |
| 899 | 1986 | 8  | The Customs Tariff (Amendment) Act, 1985                                                 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)  |
| 900 | 1986 | 12 | The Appropriation (Vote on Account) Act, 1986                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 901 | 1986 | 13 | The Appropriation Act, 1986                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 902 | 1986 | 15 | The Appropriation (Railways) Act, 1986                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 903 | 1986 | 16 | The Appropriation (Railways) No. 2 Act, 1986                                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 904 | 1986 | 17 | The Appropriation (Railways) No. 3 Act, 1986                                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |

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| 905 | 1986 | 18 | The Appropriation (No. 2) Act, 1986                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 906 | 1986 | 19 | The Administrative Tribunals (Amendment) Act, 1986                   | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)                       |
| 907 | 1986 | 21 | The Appropriation (No. 3) Act, 1986                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 908 | 1986 | 32 | The Research and Development Cess Act, 1986                          | The Finance Act, 2017 (7 of 2017)                                              |
| 909 | 1986 | 33 | The Merchant Shipping (Amendment) Act, 1986                          | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 910 | 1986 | 39 | The Appropriation (No. 4) Act, 1986                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 911 | 1986 | 46 | The Taxation Laws (Amendment and Miscellaneous Provisions) Act, 1986 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)                       |
| 912 | 1986 | 52 | The Appropriation (Railways) No. 4 Act, 1986                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 913 | 1986 | 54 | The Dock Workers (Safety, Health and Welfare) Act, 1986              | The Occupational Safety, Health and Working Conditions Code, 2020 (37 of 2020) |
| 914 | 1986 | 55 | The Appropriation (No. 5) Act, 1986                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 915 | 1986 | 63 | The Bureau of Indian Standards Act, 1986 (63 of 1986)                | The Bureau of Indian Standards Act, 2016 (11 of 2016)                          |

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|-----|------|----|---------------------------------------------------------------|--------------------------------------------------------|
| 916 | 1986 | 66 | The Shipping Development Fund Committee (Abolition) Act, 1986 | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 917 | 1986 | 68 | The Consumer Protection Act, 1986                             | The Consumer Protection Act, 2019 (35 of 2019)         |
| 918 | 1987 | 1  | The Appropriation (Vote on Account) Act, 1987                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 919 | 1987 | 2  | The Appropriation Act, 1987                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 920 | 1987 | 3  | The Appropriation (No. 2) Act, 1987                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 921 | 1987 | 5  | The Appropriation (Railways) Act, 1987                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 922 | 1987 | 6  | The Appropriation (Railways) No. 2 Act, 1987                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 923 | 1987 | 7  | The Appropriation (Railways) No. 3 Act, 1987                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 924 | 1987 | 9  | The Appropriation (No. 3) Act, 1987                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 925 | 1987 | 14 | The Mental Health Act, 1987                                   | The Mental Healthcare Act, 2017 (10 of 2017)           |
| 926 | 1987 | 27 | The National Security (Amendment) Act, 1987                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 927 | 1987 | 33 | The Appropriation (No. 4) Act, 1987                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |

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| 928 | 1987 | 36                  | The Brentford Electric (India) Limited (Acquisition and Transfer of Undertakings) Act, 1987.                      | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)              |
| 929 | 1987 | 43                  | The Constitution (Scheduled Tribes) Order (Amendment) Act, 1987                                                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)                          |
| 930 | 1987 | 45                  | The Appropriation (No. 5) Act, 1987                                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 931 | 1988 | 6                   | The Appropriation (Vote on Account) Act, 1988                                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 932 | 1988 | 7                   | The Appropriation Act, 1988                                                                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 933 | 1988 | Bihar Act 8 of 1988 | The Bihar Agricultural University Act, 1987                                                                       | The Dr. Rajendra Prasad Central Agricultural University Act, 2016 (32 of 2016) |
| 934 | 1988 | 15                  | The Appropriation (Railways) Act, 1988                                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 935 | 1988 | 16                  | The Appropriation (Railways) No. 2 Act, 1988                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 936 | 1988 | 17                  | The Appropriation (Railways) No. 3 Act, 1988                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 937 | 1988 | 22                  | The Tamil Nadu Agricultural Service Co-operative Societies (Appointment of Special Officers) Amendment Act, 1988. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)                      |

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| 938 | 1988 | 25 | The Appropriation (No. 2) Act, 1988                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 939 | 1988 | 28 | The Appropriation (No. 3) Act, 1988                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 940 | 1988 | 40 | The National Waterway (Sadiya-Dhubri Stretch of Brahmaputra River) Act, 1988                             | The National Waterways Act, 2016 (17 of 2016)             |
| 941 | 1988 | 44 | The Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Act, 1988 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 942 | 1988 | 47 | The Appropriation (Railways) No. 4 Act, 1988                                                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 943 | 1988 | 48 | The Appropriation (No. 4) Act, 1988                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 944 | 1988 | 70 | The Appropriation (No. 5) Act, 1988                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 945 | 1989 | 3  | The Direct Tax Laws (Amendment) Act, 1989                                                                | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 946 | 1989 | 4  | The Appropriation (Vote on Account) Act, 1989                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 947 | 1989 | 5  | The Appropriation Act, 1989                                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 948 | 1989 | 6  | The Appropriation (Railways) Act, 1989                                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |

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| 949 | 1989 | 7  | The Appropriation (Railways) No. 2 Act, 1989         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 950 | 1989 | 12 | The Appropriation (No. 2) Act, 1989                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 951 | 1989 | 14 | The Appropriation (Railways) No. 3 Act, 1989         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 952 | 1989 | 19 | The Appropriation (No. 3) Act, 1989                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 953 | 1989 | 27 | The Appropriation (No. 4) Act, 1989                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 954 | 1989 | 29 | The Employees' State Insurance (Amendment) Act, 1989 | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 955 | 1989 | 34 | The Appropriation (No. 5) Act, 1989                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 956 | 1990 | 1  | The Appropriation (No. 6) Act, 1989                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 957 | 1990 | 5  | The Appropriation (Railways) Act, 1990               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 958 | 1990 | 6  | The Appropriation (Railways) No. 2 Act, 1990         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 959 | 1990 | 7  | The Appropriation (Vote on Account) Act, 1990        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 960 | 1990 | 8  | The Appropriation Act, 1990                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |

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| 961 | 1990 | 11 | The Appropriation (No. 2) Act, 1990                                                                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                                                                                          |
| 962 | 1990 | 22 | The Appropriation (No. 3) Act, 1990                                                                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                                                                                          |
| 963 | 1990 | 24 | The Appropriation (Railways) No. 3 Act, 1990                                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                                                                                          |
| 964 | 1991 | 2  | The Taxation Laws (Amendment) Act, 1991                                                                         | The Repealing and Amending Act, 2016 (No. 23 of 2016)                                                                                           |
| 965 | 1991 | 3  | The Appropriation Act, 1991                                                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                                                                                          |
| 966 | 1991 | 11 | The Election Commission (Conditions of Service of Election Commissioners and Transaction of Business) Act, 1991 | The Chief Election Commissioner and other Election Commissioners (Appointment, Conditions of Service and Term of Office) Act, 2023 (49 of 2023) |
| 967 | 1991 | 12 | The Appropriation (Railways) Vote on Account Act, 1991                                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                                                                                          |
| 968 | 1991 | 13 | The Appropriation (Railways) Act, 1991                                                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                                                                                          |
| 969 | 1991 | 14 | The Appropriation (Railways) No. 2 Act, 1991                                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                                                                                          |
| 970 | 1991 | 15 | The Appropriation (Vote on Account) Act, 1991                                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                                                                                          |

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| 971 | 1991 | 16 | The Appropriation (No. 2) Act, 1991                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 972 | 1991 | 17 | The Appropriation (No. 3) Act, 1991                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 973 | 1991 | 29 | The Appropriation (Railways) No. 3 Act, 1991        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 974 | 1991 | 30 | The Appropriation (Vote on Account) No. 2 Act, 1991 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 975 | 1991 | 34 | The Consumer Protection (Amendment) Act, 1991       | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 976 | 1991 | 37 | The Appropriation (No. 4) Act, 1991                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 977 | 1991 | 44 | The Wildlife (Protection) Amendment Act, 1991       | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 978 | 1991 | 60 | The Delhi High Court (Amendment) Act, 1991          | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 979 | 1991 | 61 | The Appropriation (No. 5) Act, 1991                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 980 | 1992 | 3  | The Appropriation (Railways) Act, 1992              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 981 | 1992 | 4  | The Appropriation (Railways) No. 2 Act, 1992        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 982 | 1992 | 5  | The Appropriation Act, 1992                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |

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| 983 | 1992 | 6  | The Appropriation (Vote on Account) Act, 1992                                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 984 | 1992 | 17 | The Appropriation (No. 2) Act, 1992                                                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 985 | 1992 | 25 | The National Waterway (Kollam-Kottapuram Stretch of West Coast Canal and Champakara and Udyogmandal Canals) Act, 1992 | The National Waterways Act, 2016 (17 of 2016)          |
| 986 | 1992 | 29 | The Appropriation (Railways) No. 3 Act, 1992                                                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 987 | 1992 | 30 | The Appropriation (Railways) No. 4 Act, 1992                                                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 988 | 1992 | 32 | The Appropriation (No. 3) Act, 1992                                                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 989 | 1992 | 33 | The Appropriation (No. 4) Act, 1992                                                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 990 | 1993 | 2  | The Appropriation (No. 5) Act, 1992                                                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 991 | 1993 | 6  | The Appropriation (Vote on Account) Act, 1993                                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 992 | 1993 | 7  | The Appropriation Act, 1993                                                                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 993 | 1993 | 21 | The Appropriation (Railways) Act, 1993                                                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |

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| 994  | 1993 | 22 | The Appropriation (Railways) No. 2 Act, 1993                                                                                                                                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                       |
| 995  | 1993 | 24 | The National Thermal Power Corporation Limited, the National Hydroelectric Power Corporation Limited and the North-Eastern Electric Power Corporation Limited (Acquisition and Transfer of Power Transmission Systems) Act, 1993. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)            |
| 996  | 1993 | 27 | The National Commission for Backward Classes Act, 1993                                                                                                                                                                            | The National Commission for Backward Classes (Repeal) Act, 2018 (24 of 2018) |
| 997  | 1993 | 39 | The Appropriation (No. 2) Act, 1993                                                                                                                                                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                       |
| 998  | 1993 | 49 | The Betwa River Board (Amendment) Act, 1993                                                                                                                                                                                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)                        |
| 999  | 1993 | 60 | The Appropriation (No. 3) Act, 1993                                                                                                                                                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                       |
| 1000 | 1993 | 61 | The Appropriation (No. 4) Act, 1993                                                                                                                                                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                       |
| 1001 | 1993 | 62 | The Appropriation (Railways) No. 3 Act, 1993                                                                                                                                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                       |
| 1002 | 1993 | 63 | The Appropriation (Railways) No. 4 Act, 1993                                                                                                                                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                       |

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| 1003 | 1994 | 5  | The Appropriation (No. 5) Act, 1993                                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 1004 | 1994 | 13 | The Air Corporations (Transfer of Undertakings and Repeal) Act, 1994.               | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1005 | 1994 | 14 | The Appropriation (Railways) Vote on Account Act, 1994                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 1006 | 1994 | 15 | The Appropriation (Railways) Act, 1994                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 1007 | 1994 | 21 | The Appropriation (Vote on Account) Act, 1994                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 1008 | 1994 | 22 | The Appropriation Act, 1994                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 1009 | 1994 | 27 | The Punjab Gram Panchayat, Samitis and Zilla Parishad (Chandigarh Repeal) Act, 1994 | The Repealing and Amending Act, 2016 (No. 23 of 2016)     |
| 1010 | 1994 | 29 | The Appropriation (Railways) No. 2 Act, 1994                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 1011 | 1994 | 30 | The Appropriation (Railways) No. 3 Act, 1994                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 1012 | 1994 | 31 | The Appropriation (No. 2) Act, 1994                                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |
| 1013 | 1994 | 48 | The Appropriation (No. 3) Act, 1994                                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)    |

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| 1014 | 1994 | 49 | The Appropriation (No. 4) Act, 1994                                                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1015 | 1994 | 50 | The Appropriation (No. 5) Act, 1994                                                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1016 | 1994 | 52 | The Appropriation (Railways) No. 4 Act, 1994                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1017 | 1994 | 53 | The Appropriation (Railways) No. 5 Act, 1994                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1018 | 1994 | 56 | The Neyveli Lignite Corporation Limited (Acquisition and Transfer of Power Transmission System) Act, 1994. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1019 | 1995 | 2  | The Appropriation (No. 6) Act, 1994                                                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1020 | 1995 | 3  | The Appropriation (Railways) No. 6 Act, 1994                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1021 | 1995 | 10 | The Appropriation (Railways) Vote on Account Act, 1995                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1022 | 1995 | 11 | The Appropriation (Railways) Act, 1995                                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1023 | 1995 | 12 | The Appropriation (Vote on Account) Act, 1995                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1024 | 1995 | 13 | The Appropriation Act, 1995                                                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 1025 | 1995 | 20 | The Appropriation (Railways) No. 2 Act, 1995                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)         |
| 1026 | 1995 | 21 | The Appropriation (Railways) No. 3 Act, 1995                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)         |
| 1027 | 1995 | 23 | The Appropriation (No. 2) Act, 1995                                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)         |
| 1028 | 1995 | 36 | The Appropriation (No. 3) Act, 1995                                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)         |
| 1029 | 1995 | 37 | The Appropriation (No. 4) Act, 1995                                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)         |
| 1030 | 1996 | 1  | The Persons with Disabilities (Equal Opportunity Protection of Rights and Full Participation) Act, 1995 | The Rights of Persons with Disabilities Act, 2016 (49 of 2016) |
| 1031 | 1996 | 3  | The Appropriation (No. 5) Act, 1995                                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)         |
| 1032 | 1996 | 4  | The Appropriation (Railways) No. 4 Act, 1995                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)         |
| 1033 | 1996 | 6  | The Appropriation (Railways) Vote on Account Act, 1996                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)         |
| 1034 | 1996 | 7  | The Appropriation (Railways) Act, 1996                                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)         |
| 1035 | 1996 | 8  | The Appropriation (Railways) No. 2 Act, 1996                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)         |

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| 1036 | 1996 | 9  | The Appropriation (Vote on Account) Act, 1996                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 1037 | 1996 | 10 | The Appropriation Act, 1996                                                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 1038 | 1996 | 17 | The Appropriation (No. 2) Act, 1996                                                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 1039 | 1996 | 18 | The Appropriation (Vote on Account) No. 2 Act, 1996                                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 1040 | 1996 | 19 | The Appropriation (Railways) No. 3 Act, 1996                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 1041 | 1996 | 27 | The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 | The Occupational Safety, Health and Working Conditions Code, 2020 (37 of 2020) |
| 1042 | 1996 | 28 | The Building and Other Construction Workers' Welfare Cess Act, 1996                                        | The Code on Social Security, 2020 (36 of 2020)                                 |
| 1043 | 1996 | 31 | The Appropriation (No. 3) Act, 1996                                                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 1044 | 1996 | 37 | The Appropriation (No. 4) Act, 1996                                                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 1045 | 1996 | 39 | The Appropriation (Railways) No. 4 Act, 1996                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |
| 1046 | 1997 | 9  | The Appropriation (Railways) Vote on Account Act, 1997                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                         |

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| 1047 | 1997 | 10 | The Appropriation (Railways) Act, 1997                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1048 | 1997 | 11 | The Appropriation (Railways) No. 2 Act, 1997           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1049 | 1997 | 19 | The Appropriation Act, 1997                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1050 | 1997 | 20 | The Appropriation (No. 2) Act, 1997                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1051 | 1997 | 21 | The Appropriation (Vote on Account) Act, 1997          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1052 | 1997 | 25 | The Appropriation (Railways) No. 3 Act, 1997           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1053 | 1997 | 27 | The Appropriation (No. 3) Act, 1997                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1054 | 1997 | 33 | The Appropriation (Railways) No. 4 Act, 1997           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1055 | 1997 | 34 | The Appropriation (No. 4) Act, 1997                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1056 | 1998 | 2  | The Appropriation (Railways) Vote on Account Act, 1998 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1057 | 1998 | 3  | The Appropriation (Railways) Act, 1998                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1058 | 1998 | 5  | The Appropriation (Vote on Account) Act, 1998          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |

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| 1059 | 1998 | 6  | The Appropriation Act, 1998                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1060 | 1998 | 8  | The Appropriation (Railways) No. 2 Act, 1998                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1061 | 1998 | 15 | The Appropriation (No. 2) Act, 1998                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1062 | 1998 | 19 | The Appropriation (Railways) No. 3 Act, 1998                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1063 | 1998 | 20 | The Appropriation (No. 3) Act, 1998                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1064 | 1999 | 1  | The Export-Import Bank of India (Amendment) Act, 1998                          | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1065 | 1999 | 2  | The Cotton Ginning and Pressing Factories (Repeal) Act, 1998                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1066 | 1999 | 3  | The High Denomination Bank Notes (Demonetisation) Amendment Act, 1998.         | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |
| 1067 | 1999 | 4  | The Railway Claims Tribunal (Amendment) Act, 1998                              | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1068 | 1999 | 6  | The Delhi Development Authority (Validation of Disciplinary Powers) Act, 1998. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |

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| 1069 | 1999 | 7  | The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Act, 1998 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1070 | 1999 | 8  | The Customs (Amendment) Act, 1998.                                                               | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1071 | 1999 | 10 | The Appropriation (No. 4) Act, 1998                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1072 | 1999 | 11 | The Income-tax (Second Amendment) Act, 1998                                                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1073 | 1999 | 16 | The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 1999                | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1074 | 1999 | 17 | The Patents (Amendment) Act, 1999                                                                | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1075 | 1999 | 18 | The Appropriation (Railways) Vote on Account Act, 1999                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1076 | 1999 | 19 | The Appropriation (Railways) Act, 1999                                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1077 | 1999 | 20 | The Appropriation (Railways) No.2 Act, 1999                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1078 | 1999 | 21 | The Companies (Amendment) Act, 1999                                                              | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |

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| 1079 | 1999 | 22 | The Appropriation (Vote on Account) Act, 1999          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 1080 | 1999 | 23 | The Appropriation Act, 1999                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 1081 | 1999 | 24 | The Appropriation (No. 2) Act, 1999                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 1082 | 1999 | 25 | The Appropriation (Railways) No. 3 Act, 1999           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 1083 | 1999 | 26 | The Appropriation (No. 3) Act, 1999                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)   |
| 1084 | 1999 | 28 | The Income-tax (Amendment) Act, 1999                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)    |
| 1085 | 1999 | 29 | The Contingency Fund of India (Amendment) Act, 1999    | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 1086 | 1999 | 30 | The Representation of the People (Amendment) Act, 1999 | The Repealing and Amending Act, 2015 (No. 17 of 2015)    |
| 1087 | 1999 | 31 | The Securities Laws (Amendment) Act, 1999              | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 1088 | 1999 | 32 | The Securities Laws (Second Amendment) Act, 1999       | The Repealing and Amending Act, 2017 (Act No. 2 of 2018) |
| 1089 | 1999 | 33 | The Indian Majority (Amendment) Act, 1999              | The Repealing and Amending Act, 2015 (No. 17 of 2015)    |
| 1090 | 1999 | 34 | The Administrators-General (Amendment) Act, 1999       | The Repealing and Amending Act, 2015 (No. 17 of 2015)    |

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| 1091 | 1999 | 36 | The Notaries (Amendment) Act, 1999                                                  | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1092 | 1999 | 37 | The Appropriation (No. 4) Act, 1999                                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1093 | 1999 | 38 | The Mines and Minerals (Regulation and Development) Amendment Act, 1999             | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1094 | 1999 | 39 | The Marriage Laws (Amendment) Act, 1999                                             | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1095 | 1999 | 43 | The Appropriation (Railways) No. 4 Act, 1999                                        | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1096 | 1999 | 45 | The Vice-President's Pension (Amendment) Act, 1999                                  | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1097 | 1999 | 49 | The Copyright (Amendment) Act, 1999.                                                | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1098 | 2000 | 1  | The Recovery of Debts Due to Banks and Financial Institutions (Amendment) Act, 2000 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1099 | 2000 | 2  | The Telecom Regulatory Authority of India (Amendment) Act, 2000                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1100 | 2000 | 3  | The Appropriation (Railways) Vote on Account Act, 2000                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1101 | 2000 | 4  | The Appropriation (Railways) Act, 2000                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 1102 | 2000 | 5  | The Appropriation (Vote on Account) Act, 2000                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1103 | 2000 | 6  | The Appropriation Act, 2000                                                                                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1104 | 2000 | 7  | The Small Industries Development Bank of India (Amendment) Act, 2000                                        | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1105 | 2000 | 9  | The Appropriation (Railways) No. 2 Act, 2000                                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1106 | 2000 | 11 | The Appropriation (No. 2) Act, 2000                                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1107 | 2000 | 12 | The Food Corporations (Amendment) Act, 2000                                                                 | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1108 | 2000 | 14 | The President's Emoluments and Pension (Amendment) Act, 2000                                                | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1109 | 2000 | 15 | The National Housing Bank (Amendment) Act, 2000                                                             | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1110 | 2000 | 17 | The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 2000                           | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1111 | 2000 | 18 | The Leaders and Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Amendment Act, 2000 | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |

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| 1112 | 2000 | 19 | The Cotton Textiles Cess (Repeal) Act, 2000                                                                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1113 | 2000 | 20 | The Direct-tax Laws (Miscellaneous) Repeal Act, 2000.                                                             | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1114 | 2000 | 22 | The Major Port Trusts (Amendment) Act, 2000                                                                       | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1115 | 2000 | 23 | The Insecticides (Amendment) Act, 2000                                                                            | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1116 | 2000 | 24 | The Indian Companies (Foreign Interests) and the Companies (Temporary Restrictions on Dividends) Repeal Act, 2000 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1117 | 2000 | 25 | The Cotton Cloth (Repeal) Act, 2000                                                                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1118 | 2000 | 26 | The Iron and Steel (Amalgamation and Takeover Laws) Repeal Act, 2000                                              | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1119 | 2000 | 27 | The Motor Vehicles (Amendment) Act, 2000                                                                          | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1120 | 2000 | 31 | The Army and Air Force (Disposal of Private Property) Amendment Act, 2000                                         | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1121 | 2000 | 32 | The Indian Power Alcohol (Repeal) Act, 2000                                                                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |

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| 1122 | 2000 | 33 | The All-India Institute of Medical Sciences (Amendment) Act, 2000 | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1123 | 2000 | 35 | The Border Security Force (Amendment) Act, 2000                   | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1124 | 2000 | 36 | The Cable Television Networks (Regulation) Amendment Act, 2000    | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1125 | 2000 | 38 | The Rehabilitation Council of India (Amendment) Act, 2000         | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1126 | 2000 | 39 | The State Financial Corporations (Amendment) Act, 2000            | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1127 | 2000 | 40 | The Appropriation (No. 3) Act, 2000                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1128 | 2000 | 41 | The Appropriation (No. 4) Act, 2000                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1129 | 2000 | 42 | The Appropriation (Railways) No. 3 Act, 2000                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1130 | 2000 | 43 | The Appropriation (Railways) No. 4 Act, 2000                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1131 | 2000 | 44 | The Multimodal Transportation of Goods (Amendment) Act, 2000      | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1132 | 2000 | 46 | The Workmen's Compensation (Amendment) Act, 2000                  | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |

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| 1133 | 2000 | 47 | The Passport (Entry into India) Amendment Act, 2000                           | The Repealing and Amending Act, 2016 (No. 23 of 2016)                        |
| 1134 | 2000 | 48 | The Forfeiture (Repeal) Act, 2000.                                            | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018)            |
| 1135 | 2000 | 49 | The Protection of Human Rights (Amendment) Act, 2000                          | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)                     |
| 1136 | 2000 | 51 | The Aircraft (Amendment) Act, 2000                                            | The Repealing and Amending Act, 2016 (No. 23 of 2016)                        |
| 1137 | 2000 | 52 | The Immigration (Carriers' Liability) Act, 2000                               | The Immigration and Foreigners Act, 2025 (13 of 2025)                        |
| 1138 | 2000 | 53 | The Companies (Amendment) Act, 2000                                           | The Repealing and Amending Act, 2016 (No. 23 of 2016)                        |
| 1139 | 2000 | 55 | The National Bank for Agriculture and Rural Development (Amendment) Act, 2000 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)                   |
| 1140 | 2000 | 56 | The Juvenile Justice (Care and Protection of Children) Act, 2000              | The Juvenile Justice (Care and Protection of Children) Act, 2015 (2 of 2016) |
| 1141 | 2001 | 1  | The Taxation Laws (Amendment) Act, 2000                                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)                        |
| 1142 | 2001 | 2  | The Appropriation (No.5) Act, 2001                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                       |
| 1143 | 2001 | 3  | The Appropriation (Railways) No.5 Act, 2001                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)                       |

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| 1144 | 2001 | 4  | The Taxation Laws (Amendment) Act, 2001                                             | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1145 | 2001 | 5  | The Appropriation (Railways) Vote on Account Act, 2001                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1146 | 2001 | 6  | The Appropriation (Railways) Act, 2001                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1147 | 2001 | 7  | The Appropriation (Vote on Account) Act, 2001                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1148 | 2001 | 8  | The Appropriation Act, 2001                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1149 | 2001 | 10 | The Chit Funds (Amendment) Act, 2001                                                | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1150 | 2001 | 11 | The Insurance Laws (Transfer of Business and Emergency Provisions) Repeal Act, 2001 | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1151 | 2001 | 12 | The Colonial Prisoners Removal (Repeal) Act, 2001                                   | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1152 | 2001 | 13 | The Appropriation (Railways) No.2 Act, 2001                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1153 | 2001 | 15 | The Appropriation (No.2) Act, 2001                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1154 | 2001 | 17 | The U.P. Sugarcane Cess (Validation) Repeal Act, 2001                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |

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| 1155 | 2001 | 18 | The Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Act, 2001 | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1156 | 2001 | 19 | The Industrial Disputes (Banking Companies) Decision (Repeal) Act, 2001                         | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1157 | 2001 | 20 | The Banking Companies (Legal Practitioners' Clients' Accounts) Repeal Act, 2001                 | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1158 | 2001 | 21 | The Electricity Regulatory Commissions (Amendment) Act, 2001                                    | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1159 | 2001 | 22 | The Judicial Administration Laws (Repeal) Act, 2001                                             | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1160 | 2001 | 23 | The Warehousing Corporations (Amendment) Act, 2001                                              | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1161 | 2001 | 24 | The Indian Railway Companies (Repeal) Act, 2001                                                 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1162 | 2001 | 25 | The Railway Companies (Substitution of Parties in Civil Proceedings) Repeal Act, 2001           | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1163 | 2001 | 26 | The Hyderabad Export Duties (Validation) Repeal Act, 2001                                       | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1164 | 2001 | 27 | The Food Corporations (Amendment) Act, 2001                                                     | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |

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| 1165 | 2001 | 28 | The Live-stock Importation (Amendment) Act, 2001                                                                    | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1166 | 2001 | 30 | The Repealing and Amending Act, 2001                                                                                | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1167 | 2001 | 31 | The Trade Unions (Amendment) Act, 2001                                                                              | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1168 | 2001 | 32 | The Pre-natal Diagnostic Techniques (Regulation and Prevention of Misuse) Amendment Act, 2001                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1169 | 2001 | 33 | The Influx from Pakistan (Control) Repealing (Repeal) Act, 2001.                                                    | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1170 | 2001 | 34 | The Indian Medical Council (Amendment) Act, 2001                                                                    | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1171 | 2001 | 35 | The Sugarcane Cess (Validation) Repeal Act, 2001                                                                    | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1172 | 2001 | 36 | The Indian Universities (Repeal) Act, 2001.                                                                         | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1173 | 2001 | 37 | The Auroville (Emergency Provisions) Repeal Act, 2001.                                                              | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1174 | 2001 | 38 | The Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Act, 2001 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |

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| 1175 | 2001 | 39 | The Motor Vehicles (Amendment) Act, 2001.                                         | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |
| 1176 | 2001 | 40 | The Inland Waterways Authority of India (Amendment) Act, 2001                     | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1177 | 2001 | 41 | The Central Sales Tax (Amendment) Act, 2001.                                      | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1178 | 2001 | 42 | The Appropriation (No.3) Act, 2001                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1179 | 2001 | 44 | The Salaries and Allowances of Ministers (Amendment) Act, 2001                    | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1180 | 2001 | 46 | The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 2001 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1181 | 2001 | 47 | The Two-Member Constituencies (Abolition) and other Laws Repeal Act, 2001.        | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1182 | 2001 | 48 | The Registration and Other Related Laws (Amendment) Act, 2001.                    | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |
| 1183 | 2001 | 49 | The Marriage Laws (Amendment) Act, 2001                                           | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1184 | 2001 | 50 | The Code of Criminal Procedure (Amendment) Act, 2001                              | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1185 | 2001 | 51 | The Indian Divorce (Amendment) Act, 2001                                          | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |

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| 1186 | 2001 | 54 | The Explosive Substance (Amendment) Act, 2001                       | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1187 | 2001 | 55 | The National Commission for Safai Karamcharis (Amendment) Act, 2001 | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1188 | 2001 | 56 | The Cine-workers Welfare Fund (Amendment) Act, 2001                 | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1189 | 2001 | 57 | The Companies (Amendment) Act, 2001                                 | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1190 | 2002 | 2  | The Appropriation (Railways) No.3 Act, 2001                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1191 | 2002 | 3  | The Appropriation (Railways) No.4 Act, 2001                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1192 | 2002 | 4  | The Appropriation (No.4) Act, 2001                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1193 | 2002 | 6  | The Appropriation (Railways) Vote on Account Act, 2002              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1194 | 2002 | 7  | The Appropriation (Railways) Act, 2002                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1195 | 2002 | 8  | The Appropriation Act, 2002                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1196 | 2002 | 9  | The Appropriation (No.2) Act, 2002                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1197 | 2002 | 10 | The Appropriation (Vote on Account) Act, 2002                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |

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| 1198 | 2002 | 13 | The Jute Manufactures Cess (Amendment) Act, 2002                                | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1199 | 2002 | 14 | The Inter-State Water Disputes (Amendment) Act, 2002                            | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1200 | 2002 | 16 | The Institutes of Technology (Amendment) Act, 2002.                             | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)  |
| 1201 | 2002 | 17 | The Passports (Amendment) Act, 2002                                             | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1202 | 2002 | 18 | The Appropriation (Railways) No.2 Act, 2002                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1203 | 2002 | 19 | The Appropriation (No.3) Act, 2002                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1204 | 2002 | 21 | The St. John Ambulance Association (India) Transfer of Funds (Repeal) Act, 2002 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1205 | 2002 | 22 | The Code of Civil Procedure (Amendment) Act, 2002                               | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1206 | 2002 | 23 | The Vice-President's Pension (Amendment) Act, 2002                              | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1207 | 2002 | 24 | The All-India Institute of Medical Sciences (Amendment) Act, 2002               | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1208 | 2002 | 25 | The Constitution (Scheduled Castes) Order (Amendment) Act, 2002                 | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1209 | 2002 | 26 | The Indian Succession (Amendment) Act, 2002                                     | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |

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| 1210 | 2002 | 28 | The National Institute of Pharmaceutical Education and Research (Amendment) Act, 2002                               | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1211 | 2002 | 29 | The Salaries and Allowances of Officers of Parliament and Leaders of Opposition in Parliament (Amendment) Act, 2002 | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1212 | 2002 | 30 | The Sugar Development Fund (Amendment) Act, 2002                                                                    | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1213 | 2002 | 31 | The Salaries and Allowances of Officers of Parliament (Second Amendment) Act, 2002                                  | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1214 | 2002 | 32 | The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Act, 2002                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1215 | 2002 | 34 | The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 2002                                   | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1216 | 2002 | 37 | The Legal Services Authorities (Amendment) Act, 2002                                                                | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |
| 1217 | 2002 | 40 | The General Insurance Business (Nationalisation) Amendment Act, 2002                                                | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1218 | 2002 | 42 | The Insurance (Amendment) Act, 2002                                                                                 | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |

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| 1219 | 2002 | 43 | The Delhi University (Amendment) Act, 2002.                                   | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)  |
| 1220 | 2002 | 44 | The Coast Guard (Amendment) Act, 2002                                         | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1221 | 2002 | 45 | The National Co-operative Development Corporation (Amendment) Act, 2002       | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1222 | 2002 | 46 | The Appropriation (No.4) Act, 2002                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1223 | 2002 | 47 | The Appropriation (No.5) Act, 2002                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1224 | 2002 | 48 | The Appropriation (Railways) No.3 Act, 2002                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1225 | 2002 | 49 | The Appropriation (Railways) No.4 Act, 2002                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1226 | 2002 | 50 | The Petroleum (Berar Extension) Repeal Act, 2002                              | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1227 | 2002 | 51 | The Homoeopathy Central Council (Amendment) Act, 2002                         | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1228 | 2002 | 52 | The Indian Medicine Central Council (Amendment) Act, 2002                     | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1229 | 2002 | 55 | The Negotiable Instruments (Amendment and Miscellaneous Provisions) Act, 2002 | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |

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| 1230 | 2002 | 56 | The Salaries and Allowances of Officers of Parliament and Leaders of Opposition in Parliament (Second Amendment) Act, 2002 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1231 | 2002 | 57 | The Mysore State Legislature (Delegation of Powers) Repeal Act, 2002.                                                      | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1232 | 2002 | 59 | The Securities and Exchange Board of India (Amendment) Act, 2002                                                           | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1233 | 2002 | 61 | The Constitution (Scheduled Castes) Orders (Second Amendment) Act, 2002                                                    | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1234 | 2002 | 62 | The Consumer Protection (Amendment) Act, 2002                                                                              | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1235 | 2002 | 63 | The Merchant Shipping (Amendment) Act, 2002                                                                                | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1236 | 2002 | 64 | The Medical Termination of Pregnancy (Amendment) Act, 2002                                                                 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1237 | 2002 | 65 | The Countess of Dufferin's Fund (Repeal) Act, 2002.                                                                        | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1238 | 2002 | 66 | The Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Repeal Act, 2002.                       | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1239 | 2002 | 67 | The Appropriation (Railways) No.5 Act, 2002                                                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 1240 | 2002 | 68 | The North-Eastern Council (Amendment) Act, 2002                                | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1241 | 2002 | 70 | The Refugee Relief Taxes (Abolition) Repeal Act, 2002.                         | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1242 | 2002 | 71 | The Appropriation (No.6) Act, 2002                                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1243 | 2002 | 72 | The Representation of the People (Third Amendment) Act, 2002                   | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1244 | 2003 | 1  | The Companies (Amendment) Act, 2002                                            | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1245 | 2003 | 2  | The Cable Television Networks (Regulation) Amendment Act, 2002.                | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1246 | 2003 | 3  | The Transfer of Property (Amendment) Act, 2002                                 | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1247 | 2003 | 4  | The Indian Evidence (Amendment) Act, 2002                                      | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1248 | 2003 | 6  | The Representation of the People (Second Amendment) Act, 2002                  | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1249 | 2003 | 7  | The High Court Judges (Salaries and Conditions of Service) Amendment Act, 2002 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |

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| 1250 | 2003 | 8  | The Supreme Court Judges (Salaries and Conditions of Service) Amendment Act, 2002             | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1251 | 2003 | 9  | The Representation of the People (Amendment) Act, 2002                                        | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |
| 1252 | 2003 | 10 | The Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 2002                        | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1253 | 2003 | 11 | The Companies (Second Amendment) Act, 2002                                                    | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1254 | 2003 | 14 | The Pre-natal Diagnostic Techniques (Regulation and Prevention of Misuse) Amendment Act, 2002 | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1255 | 2003 | 16 | The Wildlife (Protection) (Amendment) Act, 2002                                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1256 | 2003 | 19 | The Water (Prevention and Control of Pollution) Cess (Amendment) Act, 2003                    | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1257 | 2003 | 21 | The Appropriation (Railways) Vote on Account Act, 2003                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1258 | 2003 | 22 | The Appropriation (Railways) Act, 2003                                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1259 | 2003 | 23 | The Appropriation (Railways) No.2 Act, 2003                                                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1260 | 2003 | 24 | The Election Laws (Amendment) Act, 2003                                                       | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |

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| 1261 | 2003 | 25 | The Customs Tariff (Amendment) Act, 2003                                                                                             | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1262 | 2003 | 26 | The Appropriation (Vote on Account) Act, 2003                                                                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1263 | 2003 | 27 | The Appropriation Act, 2003                                                                                                          | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1264 | 2003 | 28 | The Appropriation (No.2) Act, 2003                                                                                                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1265 | 2003 | 29 | The Banking Service Commission (Repeal) Act, 2003                                                                                    | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1266 | 2003 | 30 | The Appropriation (Railways) No.3 Act, 2003                                                                                          | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1267 | 2003 | 31 | The Prevention of Insults to National Honour (Amendment) Act, 2003                                                                   | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1268 | 2003 | 33 | The Appropriation (No.3) Act, 2003                                                                                                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1269 | 2003 | 35 | The Delhi High Court (Amendment) Act, 2003                                                                                           | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1270 | 2003 | 37 | The Essential Commodities (Amendment) Act, 2003                                                                                      | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1271 | 2003 | 38 | The Infant Milk Substitutes, Feeding Bottles and Infant Food (Regulation of Production, Supply and Distribution) Amendment Act, 2003 | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |

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| 1272 | 2003 | 40 | The Representation of the People (Amendment) Act, 2003                        | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |
| 1273 | 2003 | 41 | The Appropriation (No.4) Act, 2003                                            | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1274 | 2003 | 42 | The Appropriation (Railways) No.4 Act, 2003                                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1275 | 2003 | 43 | The Airports Authority of India (Amendment) Act, 2003                         | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1276 | 2003 | 44 | The Sixth Schedule to the Constitution (Amendment) Act, 2003                  | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1277 | 2003 | 46 | The Election and Other Related Laws (Amendment) Act, 2003                     | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |
| 1278 | 2003 | 47 | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2003               | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1279 | 2003 | 48 | The National Bank for Agriculture and Rural Development (Amendment) Act, 2003 | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1280 | 2003 | 50 | The Marriage Laws (Amendment) Act, 2003                                       | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |
| 1281 | 2003 | 51 | The Railways (Second Amendment) Act, 2003                                     | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1282 | 2003 | 52 | The Railway Protection Force (Amendment)                                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |

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| 1283 | 2003 | 54 | The Taxation Laws (Amendment) Act, 2003                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1284 | 2003 | 55 | The Appropriation (No.5) Act, 2003                            | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1285 | 2003 | 56 | The Railways (Amendment) Act, 2003                            | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1286 | 2003 | 57 | The Electricity (Amendment) Act, 2003                         | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1287 | 2003 | 58 | The Indian Medicine Central Council (Amendment) Act, 2003     | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1288 | 2003 | 59 | The Merchant Shipping (Amendment) Act, 2003                   | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1289 | 2004 | 2  | The Representation of the People (Second Amendment) Act, 2003 | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |
| 1290 | 2004 | 3  | The Delimitation (Amendment) Act, 2003                        | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |
| 1291 | 2004 | 4  | The Prevention of Terrorism (Amendment) Act, 2003             | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1292 | 2004 | 5  | The Indian Council of World Affairs (Amendment) Act, 2003     | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1293 | 2004 | 6  | The Citizenship (Amendment) Act, 2003                         | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |

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| 1294 | 2004 | 7  | The Uttar Pradesh Reorganisation (Amendment) Act, 2003                            | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1295 | 2004 | 8  | The Indian Telegraph (Amendment) Act, 2003                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1296 | 2004 | 9  | The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 2003 | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1297 | 2004 | 10 | The Appropriation (Railways) Act, 2004                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1298 | 2004 | 11 | The Appropriation (Railways) No.2 Act, 2004                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1299 | 2004 | 12 | The Appropriation (Railways) Vote on Account Act, 2004                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1300 | 2004 | 14 | The Appropriation (Vote on Account) Act, 2004                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1301 | 2004 | 15 | The Appropriation Act, 2004                                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1302 | 2004 | 16 | The Foreigners (Amendment) Act, 2004                                              | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1303 | 2004 | 18 | The Appropriation (Railways) Vote on Account No.2 Act, 2004                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1304 | 2004 | 19 | The Appropriation (No.2) Act, 2004                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |

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| 1305 | 2004 | 20 | The Appropriation (No.2) Act, 2004                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1306 | 2004 | 21 | The Appropriation (Railways) No.3 Act, 2004                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1307 | 2004 | 22 | The Appropriation (No.3) Act, 2004                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1308 | 2004 | 24 | The Banking Regulation (Amendment) and Miscellaneous Provisions Act, 2004             | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1309 | 2004 | 25 | The Customs and Central Excise Laws (Repeal) Act, 2004                                | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1310 | 2004 | 27 | The Appropriation (No.3) Act, 2004                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1311 | 2004 | 28 | The Special Tribunals (Supplementary Provisions) Repeal Act, 2004                     | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1312 | 2004 | 29 | The Unlawful Activities (Prevention) Amendment Act, 2004                              | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1313 | 2004 | 30 | The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Act, 2004 | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1314 | 2005 | 1  | The Securities Laws (Amendment) Act, 2004                                             | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1315 | 2005 | 3  | The Appropriation (No.4) Act, 2004                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |

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| 1316 | 2005 | 4  | The Delegated Legislation Provisions (Amendment) Act, 2004                                                          | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |
| 1317 | 2005 | 5  | The Central Excise Tariff (Amendment) Act, 2004                                                                     | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1318 | 2005 | 6  | The Appropriation (Railways) Vote on Account Act, 2005                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1319 | 2005 | 7  | The Appropriation (Railways) Act, 2005                                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1320 | 2005 | 8  | The Appropriation (Vote on Account) Act, 2005                                                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1321 | 2005 | 9  | The Appropriation Act, 2005                                                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1322 | 2005 | 15 | The Patents (Amendment) Act, 2005                                                                                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1323 | 2005 | 16 | The Appropriation (Railways) No.2 Act, 2005                                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1324 | 2005 | 17 | The Appropriation (No.2) Act, 2005                                                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1325 | 2005 | 19 | The Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Act, 2005 | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1326 | 2005 | 23 | The Navy (Amendment) Act, 2005                                                                                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |

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| 1327 | 2005 | 31 | The Hire-purchase (Repeal) Act, 2005                                                                    | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1328 | 2005 | 32 | The Citizenship (Amendment) Act, 2005                                                                   | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1329 | 2005 | 34 | The Appropriation (No.3) Act, 2005                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1330 | 2005 | 35 | The Appropriation (No.4) Act, 2005                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1331 | 2005 | 36 | The Appropriation (Railways) No.3 Act, 2005                                                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1332 | 2005 | 37 | The Appropriation (Railways) No.4 Act, 2005                                                             | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1333 | 2005 | 38 | The Displaced Persons Claims and other Laws Repeal Act, 2005.                                           | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1334 | 2005 | 39 | The Hindu Succession (Amendment) Act, 2005                                                              | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1335 | 2005 | 40 | The Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum (Amendment) Act, 2005 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1336 | 2005 | 41 | The Payment of Wages (Amendment) Act, 2005                                                              | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |

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| 1337 | 2005 | 44 | The Immigration (Carriers' Liability) Amendment Act, 2005.                                       | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1338 | 2005 | 45 | The Warehousing Corporations (Amendment) Act, 2005                                               | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1339 | 2005 | 46 | The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Act, 2005 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1340 | 2005 | 47 | The Railways (Amendment) Act, 2005                                                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1341 | 2005 | 51 | The Prevention of Insults to National Honour (Amendment) Act, 2005                               | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1342 | 2005 | 52 | The Appropriation (Railways) No.5 Act, 2005                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1343 | 2005 | 55 | The Taxation Laws (Amendment) Act, 2005                                                          | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1344 | 2005 | 56 | The Appropriation (No.5) Act, 2005                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1345 | 2006 | 2  | The Criminal Law (Amendment) Act, 2005                                                           | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1346 | 2006 | 3  | The Central Sales Tax (Amendment) Act, 2005.                                                     | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |

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| 1347 | 2006 | 5  | The Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Act, 2006 | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1348 | 2006 | 6  | The Contempt of Courts (Amendment) Act, 2006                                                                        | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1349 | 2006 | 7  | The Cost and Works Accountants (Amendment) Act, 2006                                                                | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1350 | 2006 | 8  | The Company Secretaries (Amendment) Act, 2006                                                                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1351 | 2006 | 9  | The Chartered Accountants (Amendment) Act, 2006                                                                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1352 | 2006 | 10 | The Khadi and Village Industries Commission (Amendment) Act, 2006                                                   | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1353 | 2006 | 11 | The Appropriation (Railways) Vote on Account Act, 2006                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1354 | 2006 | 12 | The Appropriation (Railways) Act, 2006                                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1355 | 2006 | 13 | The Appropriation (Railways) No.2 Act, 2006                                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1356 | 2006 | 14 | The Appropriation Act, 2006                                                                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1357 | 2006 | 15 | The Appropriation (No.2) Act, 2006                                                                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |

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| 1358 | 2006 | 16 | The Appropriation (Railways) No.3 Act, 2006                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1359 | 2006 | 17 | The Appropriation (No.3) Act, 2006                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1360 | 2006 | 18 | The National Commission for Minority Educational Institutions (Amendment) Act, 2006. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1361 | 2006 | 20 | The Delhi Special Police Establishment (Amendment) Act, 2006                         | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1362 | 2006 | 23 | The Companies (Amendment) Act, 2006                                                  | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1363 | 2006 | 24 | The Cess Laws (Repealing and Amending) Act, 2006.                                    | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1364 | 2006 | 26 | The Reserve Bank of India (Amendment) Act, 2006                                      | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1365 | 2006 | 29 | The Taxation Laws (Amendment) Act, 2006.                                             | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1366 | 2006 | 30 | The Union Duties of Excise (Electricity) Distribution Repeal Act, 2006               | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1367 | 2006 | 31 | The Parliament (Prevention of Disqualification) Amendment Act, 2006                  | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |

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| 1368 | 2006 | 32 | The Spirituous Preparations (Inter-State Trade and Commerce) Control (Repeal) Act, 2006.                              | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1369 | 2006 | 33 | The Juvenile Justice (Care and Protection of Children) Amendment Act, 2006                                            | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1370 | 2006 | 36 | The Appropriation (No.4) Act, 2006                                                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1371 | 2006 | 37 | The Appropriation (Railways) No.4 Act, 2006                                                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1372 | 2006 | 39 | The Wildlife (Protection) Amendment Act, 2006                                                                         | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1373 | 2006 | 40 | The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 2006                                     | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1374 | 2006 | 42 | The Central Silk Board (Amendment) Act, 2006                                                                          | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1375 | 2006 | 43 | The Protection of Human Rights (Amendment) Act, 2006                                                                  | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1376 | 2006 | 45 | The Banking Companies (Acquisition and Transfer of Undertakings and Financial Institutions Laws (Amendment) Act, 2006 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1377 | 2006 | 46 | The Produce Cess Laws (Abolition) Act, 2006.                                                                          | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |

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| 1378 | 2006 | 48 | The Constitution (Scheduled Tribes) Order Amendment Act, 2006                                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1379 | 2006 | 49 | The Indian Rifles (Repeal) Act, 2006.                                                           | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1380 | 2006 | 50 | The Appropriation (Railways) No.5 Act, 2006                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1381 | 2006 | 51 | The Jallianwala Bagh National Memorial (Amendment) Act, 2006                                    | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1382 | 2006 | 53 | The Appropriation (Railways) No.6 Act, 2006                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1383 | 2006 | 54 | The Essential Commodities (Amendment) Act, 2006                                                 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1384 | 2006 | 55 | The Appropriation (No.5) Act, 2006                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1385 | 2006 | 56 | The Appropriation (No.6) Act, 2006                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1386 | 2006 | 57 | The Indian Telegraph (Amendment) Act, 2006                                                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1387 | 2007 | 1  | The Administrative Tribunals (Amendment) Act, 2007                                              | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1388 | 2007 | 3  | The Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Amendment Act, 2006. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |

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| 1389 | 2007 | 4  | The Commissions for Protection of Child Rights (Amendment) Act, 2006                  | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1390 | 2007 | 12 | The Appropriation (Railways) Vote on Account Act, 2007                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1391 | 2007 | 13 | The Appropriation (Railways) Act, 2007                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1392 | 2007 | 14 | The Appropriation (Vote on Account) Act, 2007                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1393 | 2007 | 15 | The Appropriation Act, 2007                                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1394 | 2007 | 16 | The Taxation Laws (Amendment) Act, 2007                                               | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1395 | 2007 | 17 | The Banking Regulation (Amendment) Act, 2007                                          | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1396 | 2007 | 18 | The National Tax Tribunal (Amendment) Act, 2007                                       | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1397 | 2007 | 19 | The National Institute of Pharmaceutical Education and Research (Amendment) Act, 2007 | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)   |
| 1398 | 2007 | 20 | The Appropriation (Railways) No.2 Act, 2007                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1399 | 2007 | 21 | The Appropriation (No.2) Act, 2007                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |

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| 1400 | 2007 | 24 | The Mizoram University (Amendment) Act, 2007.                       | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1401 | 2007 | 25 | The Cable Television Networks (Regulation) Amendment Act, 2007      | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1402 | 2007 | 26 | The Electricity (Amendment) Act, 2007                               | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1403 | 2007 | 27 | The Securities Contracts (Regulation) Amendment Act, 2007           | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1404 | 2007 | 28 | The Central Road Fund (Amendment) Act, 2007.                        | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |
| 1405 | 2007 | 30 | The State Bank of India (Subsidiary Banks Laws) Amendment Act, 2007 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1406 | 2007 | 31 | The Constitution (Scheduled Castes) Order (Amendment) Act, 2007     | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1407 | 2007 | 32 | The State Bank of India (Amendment) Act, 2007                       | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1408 | 2007 | 33 | The Appropriation (No.3) Act, 2007                                  | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1409 | 2007 | 34 | The Appropriation (Railways) No.3 Act, 2007                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1410 | 2007 | 35 | The Inland Vessels (Amendment) Act, 2007                            | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |

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| 1411 | 2007 | 36 | The Apprentices (Amendment) Act, 2007                                                                                                                                  | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1412 | 2007 | 38 | The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Act, 2007 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1413 | 2007 | 39 | The Competition (Amendment) Act, 2007.                                                                                                                                 | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1414 | 2007 | 40 | The Merchant Shipping (Amendment) Act, 2007                                                                                                                            | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1415 | 2007 | 42 | The All-India Institute of Medical Sciences and the Post-Graduate Institute of Medical Education and Research (Amendment) Act, 2007                                    | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1416 | 2007 | 44 | The Aircraft (Amendment) Act, 2007                                                                                                                                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1417 | 2007 | 45 | The Payment of Bonus (Amendment) Act, 2007                                                                                                                             | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1418 | 2007 | 46 | The Appropriation (No.4) Act, 2007                                                                                                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1419 | 2007 | 47 | The Appropriation (No.5) Act, 2007                                                                                                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 1420 | 2007 | 48 | The Appropriation (Railways) No.4 Act, 2007            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1421 | 2007 | 49 | The Indian Boilers (Amendment) Act, 2007               | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1422 | 2008 | 1  | The Appropriation (Railways) Vote on Account Act, 2008 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1423 | 2008 | 2  | The Appropriation (Railways) Act, 2008                 | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1424 | 2008 | 3  | The Appropriation (Railways) No.2 Act, 2008            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1425 | 2008 | 4  | The Sugar Development Fund (Amendment) Act, 2008       | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1426 | 2008 | 5  | The Appropriation (Vote on Account) Act, 2008          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1427 | 2008 | 6  | The Appropriation Act, 2008                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1428 | 2008 | 9  | The Delimitation (Amendment) Act, 2008                 | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |
| 1429 | 2008 | 10 | The Representation of the People (Amendment) Act, 2008 | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |
| 1430 | 2008 | 11 | The Railways (Amendment) Act, 2008                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |

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| 1431 | 2008 | 12 | The Prasar Bharati (Broadcasting Corporation of India) Amendment Act, 2008                                                                                                             | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 1432 | 2008 | 13 | The Food Safety and Standards (Amendment) Act, 2008                                                                                                                                    | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 1433 | 2008 | 14 | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2008                                                                                                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 1434 | 2008 | 15 | The Maternity Benefit (Amendment) Act, 2008                                                                                                                                            | The Repealing and Amending Act, 2016 (No. 23 of 2016)  |
| 1435 | 2008 | 16 | The Appropriation (Railways) No.3 Act, 2008                                                                                                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1436 | 2008 | 17 | The Appropriation (No.2) Act, 2008                                                                                                                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1437 | 2008 | 20 | The Appropriation (No.3) Act, 2008                                                                                                                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1438 | 2008 | 21 | The Appropriation (Railways) No.4 Act, 2008                                                                                                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016) |
| 1439 | 2008 | 23 | The National Waterway (Talcher-Dhamra Stretch of Rivers, Geonkhali-Charbatia Stretch of East Coast Canal, Charbatia-Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Act, 2008 | The National Waterways Act, 2016 (17 of 2016)          |

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| 1440 | 2008 | 24 | the National Waterway (Kakinada-Puducherry Stretch of Canals and the Kaluvelly Tank, Bhadrachalam-Rajahmundry Stretch of River Godavari and Wazirabad-Vijayawada Stretch of River Krishna) Act, 2008 | The National Waterways Act, 2016 (17 of 2016)                     |
| 1441 | 2008 | 25 | The Central Universities Laws (Amendment) Act, 2008.                                                                                                                                                 | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1442 | 2008 | 26 | The Drugs and Cosmetics (Amendment) Act, 2008                                                                                                                                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1443 | 2008 | 28 | The President's Emoluments and Pension (Amendment) Act, 2008                                                                                                                                         | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1444 | 2008 | 29 | The Vice-President's Pension (Amendment) Act, 2008                                                                                                                                                   | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)          |
| 1445 | 2008 | 30 | The Salaries and Allowances of Officers of Parliament (Amendment) Act, 2008                                                                                                                          | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1446 | 2008 | 31 | The Appropriation (No.4) Act, 2008                                                                                                                                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1447 | 2008 | 32 | The Appropriation (Railways) No.5 Act, 2008                                                                                                                                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1448 | 2008 | 33 | The Unorganised Workers' Social Security Act, 2008                                                                                                                                                   | The Code on Social Security, 2020 (36 of 2020)                    |

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| 1449 | 2008 | 35             | The Unlawful Activities (Prevention) Amendment Act, 2008                                        | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)            |
| 1450 | 2008 | Gujarat Act 17 | The Gujarat Forensic Sciences University Act, 2008                                              | The National Forensic Sciences University Act, 2020 (32 of 2020)    |
| 1451 | 2009 | 1              | The Governors (Emoluments, Allowances and Privileges) Amendment Act, 2008                       | The Repealing and Amending Act, 2017 (Act No. 2 of 2018)            |
| 1452 | 2009 | 2              | The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Act, 2008             | The Repealing and Amending Act, 2016 (No. 23 of 2016)               |
| 1453 | 2009 | 3              | The Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Act, 2008 | The Repealing and Amending Act, 2016 (No. 23 of 2016)               |
| 1454 | 2009 | 5              | The Code of Criminal Procedure (Amendment) Act, 2008                                            | The Repealing and Amending (Second) Act, 2015 (19 of 2015)          |
| 1455 | 2009 | 9              | The Science and Engineering Research Board Act, 2008                                            | The Anusandhan National Research Foundation Act, 2023 ( 25 of 2023) |
| 1456 | 2009 | 10             | The Information Technology (Amendment) Act, 2008                                                | The Repealing and Amending Act, 2016 (No. 23 of 2016)               |
| 1457 | 2009 | 11             | The Supreme Court (Number of Judges) Amendment Act, 2008                                        | The Repealing and Amending (Second) Act, 2015 (19 of 2015)          |
| 1458 | 2009 | 13             | The Appropriation (Railways) Act, 2009                                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)              |

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| 1459 | 2009 | 14 | The Appropriation (Railways) No.2 Act, 2009                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1460 | 2009 | 15 | The Appropriation (Railways) Vote on Account Act, 2009                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1461 | 2009 | 16 | The Appropriation (Vote on Account) Act, 2009                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1462 | 2009 | 17 | The Appropriation Act, 2009                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1463 | 2009 | 20 | The Agricultural and Processed Food Products Export Development Authority (Amendment) Act, 2009  | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1464 | 2009 | 21 | The Prevention of Money-laundering (Amendment) Act, 2009.                                        | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)  |
| 1465 | 2009 | 22 | The Central Industrial Security Force (Amendment) Act, 2009.                                     | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)  |
| 1466 | 2009 | 23 | The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Act, 2009 | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1467 | 2009 | 28 | The Carriage by Air (Amendment) Act, 2009                                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1468 | 2009 | 29 | The Appropriation (Railways) No.3 Act, 2009                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |

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| 1469 | 2009 | 30 | The Appropriation (No.2) Act, 2009                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1470 | 2009 | 32 | The Appropriation (No.3) Act, 2009                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1471 | 2009 | 34 | The Metro Railways (Amendment) Act, 2009                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1472 | 2009 | 38 | The Central Universities (Amendment) Act, 2009.               | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |
| 1473 | 2009 | 39 | The Competition (Amendment) Act, 2009.                        | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1474 | 2009 | 41 | The Representation of the People (Amendment) Act, 2009        | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1475 | 2009 | 42 | The Appropriation (No.4) Act, 2009                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1476 | 2009 | 44 | The Appropriation (Railways) No.4 Act, 2009                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1477 | 2009 | 45 | The Workmen's Compensation (Amendment) Act, 2009              | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1478 | 2009 | 46 | The National Rural Employment Guarantee (Amendment) Act, 2009 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1479 | 2009 | 47 | The Payment of Gratuity (Amendment) Act, 2009                 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |

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| 1480 | 2009 | 48             | The State Bank of Saurashtra (Repeal) and the State Bank of India (Subsidiary Banks) Amendment Act, 2009 | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1481 | 2009 | Gujarat Act 14 | The Raksha Shakti University Act, 2009                                                                   | The Rashtriya Raksha University Act, 2020 (31 of 2020)     |
| 1482 | 2010 | 2              | The Salaries and Allowances of Ministers (Amendment) Act, 2009                                           | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1483 | 2010 | 3              | The Civil Defence (Amendment) Act, 2009.                                                                 | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)  |
| 1484 | 2010 | 5              | The Appropriation (Railways) Vote on Account Act, 2010                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1485 | 2010 | 6              | The Appropriation (Railways) Act, 2010                                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1486 | 2010 | 7              | The Appropriation (Railways) No.2 Act, 2010                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1487 | 2010 | 8              | The Appropriation (Vote on Account) Act, 2010                                                            | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1488 | 2010 | 9              | The Appropriation Act, 2010                                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1489 | 2010 | 11             | The Appropriation (Railways) No.3 Act, 2010                                                              | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1490 | 2010 | 12             | The Appropriation (No.2) Act, 2010                                                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |

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| 1491 | 2010 | 13 | The Appropriation (No.3) Act, 2010                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1492 | 2010 | 15 | The Payment of Gratuity (Amendment) Act, 2010                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1493 | 2010 | 17 | The Plantations Labour (Amendment) Act, 2010                                         | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1494 | 2010 | 18 | The Employees' State Insurance (Amendment) Act, 2010                                 | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1495 | 2010 | 20 | The National Commission for Minority Educational Institutions (Amendment) Act, 2010. | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1496 | 2010 | 21 | The Appropriation (No.4) Act, 2010                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1497 | 2010 | 24 | The Industrial Disputes (Amendment) Act, 2010                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1498 | 2010 | 25 | The Foreign Trade (Development and Regulation) Amendment Act, 2010                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1499 | 2010 | 26 | The Securities and Insurance Laws (Amendment and Validation) Act, 2010               | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1500 | 2010 | 27 | The State Bank of India (Amendment) Act, 2010                                        | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1501 | 2010 | 28 | The Energy Conservation (Amendment) Act, 2010                                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |

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| 1502 | 2010 | 29 | The Appropriation (Railways) No.4 Act, 2010                                       | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1503 | 2010 | 30 | The Personal Laws (Amendment) Act, 2010                                           | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1504 | 2010 | 32 | The Indian Medical Council (Amendment) Act, 2010                                  | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1505 | 2010 | 33 | The Jharkhand Panchayat Raj (Amendment) Act, 2010.                                | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1506 | 2010 | 34 | The Mines and Minerals (Development and Regulation) Amendment Act, 2010           | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1507 | 2010 | 35 | The Essential Commodities (Amendment) Act, 2010                                   | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1508 | 2010 | 36 | The Representation of the People (Amendment) Act, 2010                            | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1509 | 2010 | 37 | The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 2010 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1510 | 2010 | 41 | The Code of Criminal Procedure (Amendment) Act, 2010                              | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1511 | 2010 | 43 | The Indian Medicine Central Council (Amendment) Act, 2010                         | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1512 | 2010 | 44 | The Appropriation (No.5) Act, 2010                                                | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |

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| 1513 | 2010 | 45 | The Appropriation (No.6) Act, 2010                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1514 | 2010 | 46 | The Appropriation (Railways) No.5 Act, 2010                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1515 | 2010 | 47 | The Appropriation (Railways) No.6 Act, 2010                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1516 | 2011 | 1  | The Appropriation (Railways) Act, 2011                                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1517 | 2011 | 2  | The Appropriation (Railways) No.2 Act, 2011                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1518 | 2011 | 3  | The Appropriation Act, 2011                                                                      | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1519 | 2011 | 4  | The Appropriation (No.2) Act, 2011                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1520 | 2011 | 6  | The Repatriation of Prisoners (Amendment) Act, 2011.                                             | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)  |
| 1521 | 2011 | 7  | The State Bank of India (Subsidiary Banks) Amendment Act, 2011                                   | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1522 | 2011 | 9  | The Appropriation (No.3) Act, 2011                                                               | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1523 | 2011 | 10 | The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |

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| 1524 | 2011 | 12 | The Juvenile Justice (Care and Protection of Children) Amendment Act, 2011 | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1525 | 2011 | 13 | The Indian Medical Council (Amendment) Act, 2011                           | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1526 | 2011 | 14 | The Customs (Amendment and Validation) Act, 2011.                          | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)  |
| 1527 | 2011 | 17 | The State Bank of India (Subsidiary Banks Laws) Amendment Act, 2011        | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1528 | 2011 | 18 | The National Council for Teacher Education (Amendment) Act, 2011           | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1529 | 2011 | 19 | The Appropriation (No.4) Act, 2011                                         | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1530 | 2011 | 21 | The Cable Television Networks (Regulation) Amendment Act, 2011             | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1531 | 2012 | 1  | The Damodar Valley Corporation (Amendment) Act, 2011                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1532 | 2012 | 2  | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2011            | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1533 | 2012 | 3  | The Chartered Accountants (Amendment) Act, 2011                            | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1534 | 2012 | 4  | The Company Secretaries (Amendment) Act, 2011                              | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1535 | 2012 | 5  | The New Delhi Municipal Council (Amendment) Act, 2011                      | The Repealing and Amending (Second)                        |

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|      |      |    |                                                                                                 | Act, 2015 (19 of 2015)                                     |
| 1536 | 2012 | 6  | The Prasar Bharati (Broadcasting Corporation of India) Amendment Act, 2011                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1537 | 2012 | 7  | The Appropriation (Railways) No.3 Act, 2011                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1538 | 2012 | 8  | The Life Insurance Corporation (Amendment) Act, 2011                                            | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1539 | 2012 | 9  | The Petroleum and Minerals Pipelines (Acquisition of Right of user in Land) Amendment Act, 2011 | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1540 | 2012 | 10 | The Cost and Works Accountants (Amendment) Act, 2011                                            | The Repealing and Amending Act, 2016 (No. 23 of 2016)      |
| 1541 | 2012 | 11 | The Export-Import Bank of India (Amendment) Act, 2011                                           | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1542 | 2012 | 14 | The Appropriation (Railways) Act, 2012                                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1543 | 2012 | 15 | The Appropriation (Railways) No.2 Act, 2012                                                     | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1544 | 2012 | 16 | The Appropriation (Railways) Vote on Account Act, 2012                                          | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |
| 1545 | 2012 | 17 | The Appropriation (Vote on Account) Act, 2012                                                   | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)     |

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| 1546 | 2012 | 18 | The Appropriation Act, 2012                                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1547 | 2012 | 19 | The Appropriation (No.2) Act, 2012                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1548 | 2012 | 20 | The Indian Medical Council (Amendment) Act, 2012                                      | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1549 | 2012 | 21 | The Appropriation (Railways) No.3 Act, 2012                                           | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1550 | 2012 | 22 | The Appropriation (No.3) Act, 2012                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1551 | 2012 | 24 | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2012                       | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1552 | 2012 | 25 | The Railway Property (Unlawful Possession) Amendment Act, 2012                        | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1553 | 2012 | 26 | The North-Eastern Areas (Reorganisation) and Other Related Laws (Amendment) Act, 2012 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1554 | 2012 | 27 | The Copyright (Amendment) Act, 2012.                                                  | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1555 | 2012 | 28 | The National Institutes of Technology (Amendment) Act, 2012.                          | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |
| 1556 | 2012 | 29 | The Anand Marriage (Amendment) Act, 2012                                              | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |

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| 1557 | 2012 | 30 | The Right of Children to Free and Compulsory Education (Amendment) Act, 2012          | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1558 | 2012 | 31 | The Central Educational Institutions (Reservation in Admission) Amendment Act, 2012.  | The Repealing and Amending (Second) Act, 2017 (Act No. 4 of 2018) |
| 1559 | 2012 | 33 | The Administrators-General (Amendment) Act, 2012                                      | The Repealing and Amending Act, 2015 (No. 17 of 2015)             |
| 1560 | 2012 | 34 | The Institutes of Technology (Amendment) Act, 2012.                                   | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)         |
| 1561 | 2012 | 36 | The Chemical Weapons Convention (Amendment) Act, 2012                                 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1562 | 2012 | 37 | The All-India Institute of Medical Sciences (Amendment) Act, 2012                     | The Repealing and Amending Act, 2016 (No. 23 of 2016)             |
| 1563 | 2012 | 40 | The Appropriation (No.4) Act, 2012                                                    | The Appropriation Acts (Repeal) Act, 2016 (22 of 2016)            |
| 1564 | 2013 | 1  | The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Act, 2012 | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |
| 1565 | 2013 | 2  | The Prevention of Money-laundering (Amendment) Act, 2012                              | The Repealing and Amending Act, 2016 (23 of 2016)                 |
| 1566 | 2013 | 3  | The Unlawful Activities (Prevention) Amendment Act, 2012                              | The Repealing and Amending Act, 2016 (23 of 2016)                 |
| 1567 | 2013 | 4  | The Banking Laws (Amendment) Act, 2012                                                | The Repealing and Amending (Second) Act, 2015 (19 of 2015)        |

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| 1568 | 2013 | 5  | The Appropriation (Railways) Vote on Account Act, 2013.          | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1569 | 2013 | 6  | The Appropriation (Railways) Act, 2013.                          | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1570 | 2013 | 7  | The Appropriation (Railways) No. 2 Act, 2013.                    | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1571 | 2013 | 8  | The Appropriation (Vote on Account) Act, 2013.                   | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1572 | 2013 | 9  | The Appropriation Act, 2013.                                     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1573 | 2013 | 10 | The Appropriation (No. 2) Act, 2013.                             | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1574 | 2013 | 13 | The Criminal Law (Amendment) Act, 2013                           | The Repealing and Amending Act, 2016 (23 of 2016)         |
| 1575 | 2013 | 15 | The Appropriation (Railways) No. 3 Act, 2013.                    | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1576 | 2013 | 16 | The Appropriation (No. 3) Act, 2013.                             | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1577 | 2013 | 19 | The National Highways Authority of India (Amendment) Act, 2013   | The Repealing and Amending Act, 2016 (23 of 2016)         |
| 1578 | 2013 | 21 | The Appropriation (No. 4) Act, 2013.                             | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1579 | 2013 | 22 | The Securities and Exchange Board of India (Amendment) Act, 2013 | The Repealing and Amending Act, 2016 (23 of 2016)         |

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| 1580 | 2013 | 24 | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2013                             | The Repealing and Amending Act, 2016 (23 of 2016)          |
| 1581 | 2013 | 27 | The Wakf (Amendment) Act, 2013                                                              | The Repealing and Amending (Second) Act, 2015 (19 of 2015) |
| 1582 | 2013 | 28 | The Parliament (Prevention of Disqualification) The whole. Amendment Act, 2013              | The Repealing and Amending Act, 2015 (No. 17 of 2015)      |
| 1583 | 2013 | 29 | The Representation of the People (Amendment and Validation) Act, 2013                       | The Repealing and Amending Act, 2016 (23 of 2016)          |
| 1584 | 2014 | 2  | The Appropriation (No. 5) Act, 2013.                                                        | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)  |
| 1585 | 2014 | 3  | The Appropriation (Railways) No. 4 Act, 2013.                                               | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)  |
| 1586 | 2014 | 4  | The Appropriation (Railways) Vote on Account Act, 2014.                                     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)  |
| 1587 | 2014 | 5  | The Appropriation (Railways) Act, 2014.                                                     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)  |
| 1588 | 2014 | 8  | The Governors (Emoluments, Allowances and Privileges) Amendment Act, 2014.                  | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)  |
| 1589 | 2014 | 9  | The National Institute of Technology, Science Education and Research (Amendment) Act, 2014. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)  |
| 1590 | 2014 | 11 | The Finance Act, 2014                                                                       | The Finance (No.2) Act, 2014 (25 of 2014)                  |

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| 1591 | 2014 | 12 | The Appropriation (Vote on Account) Act, 2014.                   | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1592 | 2014 | 13 | The Appropriation Act, 2014.                                     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1593 | 2014 | 19 | The Andhra Pradesh Reorganisation (Amendment) Act, 2014.         | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1594 | 2014 | 20 | The Telecom Regulatory Authority of India (Amendment) Act, 2014. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1595 | 2014 | 21 | The Appropriation (Railways) No. 2 Act, 2014.                    | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1596 | 2014 | 22 | The Appropriation (Railways) No. 3 Act, 2014.                    | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1597 | 2014 | 23 | The Appropriation (No. 2) Act, 2014.                             | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1598 | 2014 | 24 | The Appropriation (No. 3) Act, 2014.                             | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1599 | 2014 | 31 | The Merchant Shipping (Amendment) Act, 2014.                     | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1600 | 2014 | 32 | The Merchant Shipping (Second Amendment) Act, 2014.              | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1601 | 2014 | 38 | The Appropriation (No. 4) Act, 2014.                             | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |

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| 1602 | 2014 | 39                             | The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Act, 2014. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)           |
| 1603 | 2014 | Maharashtra Act No. II of 2014 | The Maharashtra Housing (Regulation and Development) Act, 2012                                  | The Real Estate (Regulation and Development) Act, 2016 (16 of 2016) |
| 1604 | 2015 | 2                              | The Public Premises (Eviction of Unauthorised Occupants) Amendment Act, 2015.                   | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)           |
| 1605 | 2015 | 3                              | The Motor Vehicles (Amendment) Act, 2015.                                                       | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)           |
| 1606 | 2015 | 5                              | The Insurance Laws (Amendment) Act, 2015.                                                       | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)           |
| 1607 | 2015 | 6                              | The Appropriation (Railways) Vote on Account Act, 2015.                                         | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)           |
| 1608 | 2015 | 7                              | The Appropriation (Railways) Act, 2015.                                                         | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)           |
| 1609 | 2015 | 8                              | The Appropriation (Vote on Account) Act, 2015.                                                  | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)           |
| 1610 | 2015 | 9                              | The Appropriation Act, 2015.                                                                    | The Repealing and Amending Act, 2023 (Act No. 37 of 2023)           |
| 1611 | 2015 | 10                             | The Mines and Minerals (Development and Regulation) Amendment Act, 2015.                        | The Repealing and Amending Act, 2019 (Act No. 31 of 2019)           |

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| 1612 | 2015 | 12 | The Andhra Pradesh Reorganisation (Amendment) Act, 2015. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1613 | 2015 | 13 | The Appropriation (Railways) No. 2 Act, 2015.            | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1614 | 2015 | 14 | The Regional Rural Banks (Amendment) Act, 2015.          | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1615 | 2015 | 15 | The Appropriation (No. 2) Act, 2015.                     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1616 | 2015 | 16 | The Warehousing Corporations (Amendment) Act, 2015.      | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1617 | 2015 | 21 | The Companies (Amendment) Act, 2015.                     | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1618 | 2015 | 24 | The Appropriation (Railways) No. 3 Act, 2015.            | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1619 | 2015 | 25 | The Appropriation (No. 3) Act, 2015.                     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1620 | 2016 | 3  | The Arbitration and Conciliation (Amendment) Act, 2015   | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1621 | 2016 | 7  | The Appropriation (No. 4) Act, 2015.                     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1622 | 2016 | 8  | The Appropriation (No. 5) Act, 2015.                     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1623 | 2016 | 10 | The Election Laws (Amendment) Act, 2016.                 | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |

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| 1624 | 2016 | 13 | The High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Act, 2016. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1625 | 2016 | 14 | The Appropriation (Railways) Vote on Account Act, 2016.                                               | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1626 | 2016 | 15 | The Appropriation (Railways) Act, 2016.                                                               | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1627 | 2016 | 19 | The Appropriation (Vote on Account) Act, 2016.                                                        | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1628 | 2016 | 20 | The Appropriation Act, 2016.                                                                          | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1629 | 2016 | 25 | The Mines and Minerals (Development and Regulation) Amendment Act, 2016.                              | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1630 | 2016 | 26 | The Appropriation (Railways) No. 2 Act, 2016.                                                         | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1631 | 2016 | 29 | The Appropriation (No. 2) Act, 2016.                                                                  | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1632 | 2016 | 42 | The National Institute of Technology, Science Education and Research (Amendment) Act, 2016.           | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1633 | 2016 | 45 | The Central Agricultural University (Amendment) Act, 2016.                                            | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |

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| 1634 | 2016 | 46 | The Appropriation (No. 3) Act, 2016.                                                        | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1635 | 2016 | 48 | The Taxation Laws (Second Amendment) Act, 2016.                                             | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1636 | 2016 | 50 | The Appropriation (No. 4) Act, 2016.                                                        | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1637 | 2016 | 51 | The Appropriation (No. 5) Act, 2016.                                                        | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1638 | 2017 | 1  | The Payment of Wages (Amendment) Act, 2017                                                  | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1639 | 2017 | 3  | The Enemy Property (Amendment and Validation) Act, 2017                                     | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1640 | 2017 | 6  | The Maternity Benefit (Amendment) Act, 2017                                                 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1641 | 2017 | 8  | The Appropriation (Railways) Act, 2017.                                                     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1642 | 2017 | 9  | The Appropriation (Railways) No. 2 Act, 2017.                                               | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1643 | 2017 | 11 | The Employee's Compensation (Amendment) Act, 2017                                           | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1644 | 2017 | 19 | The National Institute of Technology, Science Education and Research (Amendment) Act, 2017. | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |

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| 1645 | 2017 | 21 | The Collection of Statistics (Amendment) Act, 2017.                                              | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1646 | 2017 | 25 | The Indian Institutes of Information Technology (Amendment) Act, 2017.                           | The Repealing and Amending Act, 2019 (Act No. 31 of 2019) |
| 1647 | 2017 | 30 | The Banking Regulation (Amendment) Act, 2017                                                     | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1648 | 2018 | 1  | The Companies (Amendment) Act, 2017.                                                             | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1649 | 2018 | 7  | The National Bank for Agriculture and Rural Development (Amendment) Act, 2018                    | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1650 | 2018 | 8  | The Insolvency and Bankruptcy Code (Amendment) Act, 2018.                                        | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1651 | 2018 | 10 | The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Act, 2018 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1652 | 2018 | 12 | The Payment of Gratuity (Amendment) Act, 2018                                                    | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1653 | 2018 | 18 | The Specific Relief (Amendment) Act, 2018                                                        | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1654 | 2018 | 19 | The State Banks (Repeal and Amendment) Act, 2018                                                 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1655 | 2018 | 20 | The Negotiable Instruments (Amendment) Act, 2018                                                 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |

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| 1656 | 2018 | 21 | The Requisitioning and Acquisition of Immovable Property (Amendment) Act, 2018.                                   | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1657 | 2018 | 23 | The Homoeopathy Central Council (Amendment) Act, 2018.                                                            | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1658 | 2018 | 26 | The Insolvency and Bankruptcy Code (Second Amendment) Act, 2018.                                                  | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1659 | 2018 | 27 | The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Act, 2018.                     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1660 | 2018 | 28 | The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Act, 2018 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1661 | 2019 | 6  | The Personal Laws (Amendment) Act, 2019.                                                                          | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1662 | 2019 | 8  | The Special Economic Zones (Amendment) Act, 2019.                                                                 | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1663 | 2019 | 11 | The Homoeopathy Central Council (Amendment) Act, 2019.                                                            | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1664 | 2019 | 14 | The Aadhaar and Other Laws (Amendment) Act, 2019.                                                                 | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1665 | 2019 | 15 | The Central Universities (Amendment) Act, 2019                                                                    | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |

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| 1666 | 2019 | 19 | The Protection of Human Rights (Amendment) Act, 2019                          | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1667 | 2019 | 24 | The Right to Information (Amendment) Act, 2019.                               | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1668 | 2019 | 26 | The Insolvency and Bankruptcy Code (Amendment) Act, 2019.                     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1669 | 2019 | 27 | The Airports Economic Regulatory Authority of India (Amendment) Act, 2019     | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1670 | 2019 | 32 | The Motor Vehicles (Amendment) Act, 2019                                      | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1671 | 2019 | 36 | The Public Premises (Eviction of Unauthorised Occupants) Amendment Act, 2019. | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1672 | 2019 | 37 | The Supreme Court (Number of Judges) Amendment Act, 2019.                     | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1673 | 2019 | 38 | The National Institute of Design (Amendment) Act, 2019                        | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1674 | 2019 | 41 | The Chit Funds (Amendment) Act, 2019                                          | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1675 | 2019 | 43 | The Special Protection Group (Amendment) Act, 2019                            | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1676 | 2019 | 48 | The Arms (Amendment) Act, 2019                                                | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |

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| 1677 | 2020 | 1  | The Insolvency and Bankruptcy Code (Amendment) Act, 2020                                          | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1678 | 2020 | 4  | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2020                                   | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1679 | 2020 | 13 | The Aircraft (Amendment) Act, 2020                                                                | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1680 | 2020 | 17 | The Insolvency and Bankruptcy Code (Second Amendment) Act, 2020                                   | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1681 | 2020 | 18 | The Salaries and Allowances of Ministers (Amendment) Act, 2020                                    | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1682 | 2020 | 19 | The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 2020.                | The Repealing and Amending Act, 2023 (Act No. 37 of 2023) |
| 1683 | 2020 | 20 | The Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Act, 2020 | The Farm Laws Repeal Act, 2021 (40 of 2021)               |
| 1684 | 2020 | 21 | The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Act, 2020                    | The Farm Laws Repeal Act, 2021 (40 of 2021)               |
| 1685 | 2020 | 22 | The Essential Commodities (Amendment) Act, 2020                                                   | The Farm Laws Repeal Act, 2021 (40 of 2021)               |
| 1686 | 2020 | 24 | The Homoeopathy Central Council (Amendment) Act, 2020                                             | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1687 | 2020 | 25 | The Indian Medicine Central Council (Amendment) Act, 2020                                         | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |

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| 1688 | 2020 | 39 | The Banking Regulation (Amendment) Act, 2020                                 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1689 | 2021 | 3  | The Arbitration and Conciliation (Amendment) Act, 2021                       | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1690 | 2021 | 6  | The Insurance (Amendment) Act, 2021                                          | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1691 | 2021 | 8  | The Medical Termination of Pregnancy (Amendment) Act, 2021                   | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1692 | 2021 | 15 | The Government of National Capital Territory of Delhi (Amendment) Act, 2021  | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1693 | 2021 | 21 | The Factoring Regulation (Amendment) Act, 2021                               | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1694 | 2021 | 22 | The Coconut Development Board (Amendment) Act, 2021                          | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1695 | 2021 | 26 | The Insolvency and Bankruptcy Code (Amendment) Act, 2021                     | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1696 | 2021 | 27 | The Central Universities (Amendment) Act, 2021                               | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1697 | 2021 | 28 | The Airports Economic Regulatory Authority of India (Amendment) Act, 2021    | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1698 | 2021 | 30 | The Deposit Insurance and Credit Guarantee Corporation (Amendment) Act, 2021 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |

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| 1699 | 2021 | 32 | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2021                                  | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1700 | 2021 | 37 | The General Insurance Business (Nationalisation) Amendment Act, 2021                             | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1701 | 2021 | 38 | The National Commission for Indian System of Medicine (Amendment) Act, 2021                      | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1702 | 2021 | 39 | The National Commission for Homoeopathy (Amendment) Act, 2021                                    | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1703 | 2021 | 43 | The National Institute of Pharmaceutical Education and Research (Amendment) Act, 2021            | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1704 | 2021 | 44 | The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Act, 2021 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1705 | 2021 | 49 | The Election Laws (Amendment) Act, 2021                                                          | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1706 | 2022 | 8  | The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Act, 2022            | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1707 | 2022 | 9  | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2022                                  | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1708 | 2022 | 10 | The Delhi Municipal Corporation (Amendment) Act, 2022                                            | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |

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| 1709 | 2022 | 14 | The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Act, 2022 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1710 | 2022 | 19 | The Energy Conservation (Amendment) Act, 2022                                                                       | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1711 | 2022 | 20 | The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Act, 2022                        | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1713 | 2022 | 23 | The New Delhi International Arbitration Centre (Amendment) Act, 2022                                                | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1714 | 2023 | 1  | The Constitution (Scheduled Tribes) Order (Second Amendment) Act, 2022                                              | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1715 | 2023 | 2  | The Constitution (Scheduled Tribes) Order (Fourth Amendment) Act, 2022                                              | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1716 | 2023 | 9  | The Competition (Amendment) Act, 2023                                                                               | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1717 | 2023 | 11 | The Multi-State Co-operative Societies (Amendment) Act, 2023                                                        | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1718 | 2023 | 12 | The Cinematograph (Amendment) Act, 2023                                                                             | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1719 | 2023 | 13 | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2023                                                     | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |

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| 1720 | 2023 | 14 | The Constitution (Scheduled Tribes) Order (Second Amendment) Act, 2023      | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1721 | 2023 | 16 | The Mines and Minerals (Development and Regulation) Amendment Act, 2023     | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1722 | 2023 | 17 | The Offshore Areas Mineral (Development and Regulation) Amendment Act, 2023 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1723 | 2023 | 19 | The Government of National Capital Territory of Delhi (Amendment) Act, 2023 | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1724 | 2023 | 27 | The Coastal Aquaculture Authority (Amendment) Act, 2023                     | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |
| 1725 | 2023 | 36 | The Central Universities (Amendment) Act, 2023                              | The Repealing and Amending Act, 2025 (Act No. 37 of 2025) |